

LOK SABHA

List of Questions for ORAL ANSWERS
Monday, March 23, 2020/Chaitra 3, 1942 (Saka)

(Ministries of Corporate Affairs; Culture; Finance; Human Resource Development; Labour and Employment; Petroleum and Natural Gas; Skill Development and Entrepreneurship; Steel; Tourism; Tribal Affairs)

(कॉर्पोरेट कार्य; संस्कृति; वित्त; मानव संसाधन विकास; श्रम और रोजगार; पेट्रोलियम और प्राकृतिक गैस; कौशल विकास और उद्यमिता; इस्पात; पर्यटन; जनजातीय कार्य मंत्रालय)

Total Number of Questions — 20

Recognition of New Tourist Spots

*401. SHRI SUNIL KUMAR MONDAL:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has recognised any new spots for the development of tourism sector across the country during the last three years and the current year;

(b) if so, the details thereof, State/UT-wise; and

(c) if not, the reasons therefor?

Complaints Regarding Bonded Labourers

†*402. DR. VIRENDRA KUMAR:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has received information/complaints regarding bonded labourers from various places in the country;

(b) the State/UT-wise number of bonded labourers got freed during the last three years and the details of efforts made for rehabilitating them;

(c) the details of action plan for complete abolition of bonded labour; and

(d) whether any time limit has been fixed for this purpose and if so, the details thereof?

Tourism Development

*403. SHRI T.R. BAALU:

SHRI BALLI DURGA PRASAD RAO:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has planned to develop the tourism at animal sanctuaries, religious pilgrimage places and extreme Himalayas centres;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether solo women travellers have to reckon with concerns about safety; and

(e) if so, the steps taken/proposed to be taken by the Government to ensure the safety of such travellers?

Central Institute of Classical Tamil

*404. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the grant being given by the Union Government to the 'Central Institute of Classical Tamil' has been decreasing considerably since 2014;

(b) if so, the reasons for the reduction in grant; and

(c) whether the Government has any plans to increase the grant?

Fee Structure in Higher Education

†*405. SHRI JANARDAN MISHRA:

SHRI RODMAL NAGAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is preparing any plan to bring changes in the fee structure in higher education institutions;

(b) if so, the details thereof;

(c) if not, the future plans of the Government in this regard; and

(d) the names of the institutions where the same fee system as that of J.N.U. is being implemented?

Travel Grant to Indian Artists

*406. DR. NISHIKANT DUBEY:

SHRI MANOJ TIWARI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has launched any scheme for providing travel grant to Indian artists for holding events abroad to promote Indian culture;

(b) if so, the details thereof; and

(c) the details of funds allocated for the purpose during each of the last two years and the current year?

Biofuel Policy, 2018

*407. DR. SHRIKANT EKNATH SHINDE:
SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:

Will the Minister of PETROLEUM AND NATURAL
GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has introduced the new Biofuel Policy in 2018;

(b) the details of the Letters of Intent obtained in furtherance of the Policy to manufacture biofuels, categorised by type of biofuel;

(c) whether the Government is likely to achieve the target of ethanol blended petrol as mentioned in the Biofuel Policy, 2018 and if not, the reasons therefor;

(d) the details of the budget allocated for implementing the Biofuel Policy, 2018 and the amount spent till now, State-wise; and

(e) whether the rules have been formulated under the Policy and if so, the details thereof and if not, the reasons therefor and the present stage of drafting of the rules?

Welfare and Upliftment of Unskilled and Skilled Labourers

†*408. SHRI ARVIND GANPAT SAWANT:
SHRI OMPRAKASH BHUPALSINH ALIAS
PAWAN RAJENIMBALKAR:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of schemes/programmes being run/implemented by the Government for welfare and upliftment of unskilled and skilled labourers/workers in the country;

(b) the State/UT-wise details of the funds sanctioned/released and utilized in this regard during each of the last three years and the current year;

(c) whether the Government has conducted or proposes to conduct any study/survey regarding the condition of workers at workplaces;

(d) if so, the details thereof and the findings in this regard; and

(e) the steps taken/being taken by the Government to improve the overall conditions of workers including their safety, health and working conditions at the workplaces?

Performance of Banks

†*409. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the profit earned/loss incurred by public and private sector banks during each of the last three years and the current year, bank-wise;

(b) whether any effective measures are being taken to improve financial position of the loss-making banks, both public and private sector banks and also to check irregularities/frauds in various financial activities of the banks; and

(c) if so, the details thereof?

Girls and Boys Hostels for ST Students

*410. SHRI FEROZE VARUN GANDHI:
SHRI HEMANT TUKARAM GODSE:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the number of girls and boys hostels for students belonging to the Scheduled Tribes in India, State-wise including Maharashtra and district-wise for Uttar Pradesh;

(b) whether the Government has implemented any Centrally Sponsored Schemes for the construction of hostels for such students and if so, the details thereof;

(c) the amount allocated to Uttar Pradesh and Maharashtra during the last three years under these schemes and the amount spent by these State Governments out of the amount allocated; and

(d) whether the Union Government has received any proposal from both these States for construction of new hostels and if so, the steps taken by the Government in this regard?

Unemployment Rate Among People Having School/Higher Education

*411. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the unemployment rate among people having completed school education between 2014 and 2019, year, rural-urban and gender-wise;

(b) the unemployment rate among people having completed college education between 2014 and 2019 year, rural-urban and gender-wise;

(c) the number of students pursuing higher education in India as on 1 January 2020, stream-wise and the number of jobs available as on that date, stream-wise;

(d) whether there is any discrepancy in the number of students and the number of jobs available in any particular stream and if so, the details thereof; and

(e) the details of incentives being given by the Government to skilled workers, sector-wise?

Skill Development Scheme in Uttar Pradesh

†*412. DR. SANGHMITRA MAURYA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether unemployed youths were to be given training and employment under the centrally sponsored skill development schemes;

(b) the total number of unemployed youths who have been given training and the number of youths who have been given employment in Uttar Pradesh, especially in Budaun during the last three years and the current year so far, scheme-wise; and

(c) if not, the reasons therefor?

Weight of School Bags

†*413. SHRI BHANU PRATAP SINGH VERMA:
SHRI MOHANBHAI KALYANJI
KUNDARIYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has formulated any scheme for digital education in the schools across the country with a view to reducing the weight of the school bags of small children especially upto class 5; and

(b) if so, the details thereof?

Assessment of Tourism Potential of NER

*414. KUMARI AGATHA K. SANGMA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has made any assessment of tourism potential of the North Eastern Region (NER) for development of tourism there and if so, the details thereof along with the details of the tourism sites proposed to be developed for attracting both domestic and international tourists and the response of the respective State Governments in this regard;

(b) the funds allocated for the development of tourism in the North Eastern States during the last three years and the current year, State-wise; and

(c) whether the Government has any plan to organise fairs, festivals and exhibitions in the North-Eastern States during the next financial year to promote tourism and if so, the details thereof along with the funds allocated for the purpose, State-wise including Meghalaya?

Girls' Enrolment Rate

*415. SHRIMATI PRATIMA MONDAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of the latest/current school enrolment rate of girls at primary level and the States that have made a significant progress in this regard during the last three years;

(b) the current school enrolment rate of girls at secondary level along with the States that have been continuously lagging behind in increasing the percentage of girls enrolment in secondary schools; and

(c) the school drop out rate among girls and boys at secondary level in the country, State/UT-wise?

Skill Development in All Sectors

†*416. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Ministry has any proposal to initiate skill development in all the sectors;

(b) if so, the details thereof;

(c) whether the Ministry is focusing its attention on preparing a capable taskforce for the prospective information technology hardware industry;

(d) if so, the details thereof; and

(e) the details of the steps taken to facilitate loan availability for skilled persons?

Funds for Kendriya Vidyalayas

*417. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has any mechanism to check the proper utilisation of funds meant for the development of basic infrastructure in Kendriya Vidyalayas (KVs) and if so, the details thereof;

(b) whether the Government has taken action against principals/schools who have failed to utilize the funds and if so, the details thereof, State/UT-wise including Bihar;

(c) whether the Government is aware that in most of KVs the toilets for girl children are not in good condition and causing a lot of problems; and

(d) if so, the details thereof and the corrective measures taken/proposed to be taken by the Government in this direction?

Traditional Tribal Art and Culture Programme under PMKVY

†*418. SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government is implementing any scheme in Maharashtra which includes traditional tribal art in the training programme under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY); and

(b) if so, the details thereof?

Engineering Education in India

†*419. SHRI VINAYAK RAUT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether engineering is losing its sheen in India and the students no longer want to pursue engineering;

(b) if so, the reasons therefor;

(c) whether engineering education in India is not getting upgraded as per the new requirements;

(d) whether the Government proposes to take any steps to overcome the said problem in consultation/collaboration with the educationists and experts from the industry and engineering; and

(e) if so, the details thereof and if not, the reasons therefor?

Private Operators in PNG Supply

†*420. SHRI SHANKAR LALWANI:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes to allow private operators for clean fuel PNG penetration to all households and if so, the details thereof;

(b) whether private operators/suppliers are making PNG available to the households in Indore, Madhya Pradesh; and

(c) if so, the details thereof and if not, the reasons therefor?

NEW DELHI;

March 17, 2020

Phalguna 27, 1941 (Saka)

SNEHLATA SHRIVASTAVA

Secretary General

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Petroleum and Natural Gas; Skill Development and Entrepreneurship; Steel; Tourism; Tribal Affairs)

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इस्पात; पर्यटन; जनजातीय कार्य मंत्रालय)

Total Number of Questions — 230

Pension to Retired Employees of PSUs

†4601. SHRI SANTOSH PANDEY:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the formula for calculating pension of retired employees of Public Sector Undertakings (PSUs) under EPS-95 along with the pay scale as the base on the date of retirement;

(b) whether the Hon'ble Supreme Court has issued any order to include basic pay and dearness allowance while calculating/fixing the pension of the said retired employees and if so, the details thereof; and

(c) the action being taken by the Government with regard to the aforesaid order?

Corruption Perception Index

†4602. SHRI DEEPAK BAIJ:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether India has got 80th rank in corruption perception index in a study involving 180 countries by an international organisation and if so, the details thereof;

(b) whether the rate of corruption has not come down despite demonetisation and other steps taken to end it and if so, the details thereof; and

(c) whether the Government has conducted any study to ascertain the reasons for not achieving success in checking corruption and if so, the details thereof?

Disinvestment of BPCL and SCI

4603. SHRI D.K. SURESH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is disinvesting five Public Sector Units (PSUs) including majority stakes in

bluechip oil company Bharat Petroleum Corporation Limited (BPCL) and Shipping Corporation of India (SCI);

(b) if so, the details thereof;

(c) the details of turnovers and profit of the said companies for the last ten years; and

(d) the details of total asset values including land values of the said companies?

Steel based Factories

4604. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the number of steel based factories in Jharkhand, district-wise along with their production capacity and efficiency, unit-wise;

(b) whether these factories are meeting their production capabilities and if so, the details thereof; and

(c) if not, the measures taken/to be taken to reduce the deficit?

National Song in Education Institutions

4605. SHRI RAMALINGAM S.:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to take necessary steps that our National song Vande Mataram be sung by all the citizens across the country in all educational institutions to inculcate the spirit of nationalism among the students, if so, the details thereof; and

(b) if not, the reasons therefor?

Rebate under Goods and Services Tax

†4606. SHRI SUMEDHANAND SARASWATI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to provide rebate in Goods and Services Tax (GST) on the payments made through digital mode to promote digital payments;

(b) if so, the details thereof along with the details of rebate provided to consumers, retailers and wholesalers; and

(c) the other measures being taken by the Government to promote payments through digital mode?

Special Package for Central Schemes

4607. SHRI REBATI TRIPURA:
SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has a proposal to provide special package to Tripura for Central Schemes in near future,

(b) if so, the details thereof especially for East Tripura and if not, the reasons therefor;

(c) whether the Government has also any proposal to provide the said special package to Odisha for Central Schemes;

(d) if so, the details thereof especially for KBK-K region in Odisha and if not, the reasons therefor; and

(e) the details of implementation procedure for any such proposals in near future?

Payment Banks

4608. DR. G. RANJITH REDDY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of payment banks operational in the country at present;

(b) the details of obstacles that these banks are facing as they are not being allowed to accept deposits and give loans; and

(c) the details of payments banks which opted out of business after their beginning?

Employment Opportunities in Rural Areas

†4609. SHRI PRATAPRAO JADHAV:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government proposes to provide sufficient employment opportunities in the rural areas and small towns to check the migration of the rural people in large number to the metropolitan cities during the current year;

(b) if so, the details thereof;

(c) the names of centrally sponsored schemes in this regard; and

(d) the funds earmarked for this purpose?

Linking of Insurance Premium with Traffic Violations

4610. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Insurance Regulatory and Development Authority (IRDA) has set up a panel to study how to link insurance premium with traffic violations;

(b) if so, the details thereof along with the terms of reference given to the panel;

(c) whether the panel has been given two months time to submit its report;

(d) if so, whether the report has been submitted and if so, the details thereof along with the recommendations made by the panel; and

(e) whether IRDA has already started a pilot project in this regard and if so, the details thereof?

National Council for Promotion of Urdu Language

4611. SHRI VINCENT H. PALA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to transfer the 'National Council for Promotion of Urdu Language' from Ministry of Human Resource Development to the Ministry of Minority Affairs; and

(b) if so, the details thereof and the status as on date?

Registered Madrasas

†4612. SHRI MITESH RAMESHBHAI PATEL
(BAKABHAI):

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the total number of registered and non-registered Madrasas in the country;

(b) the medium of instruction in these Madrasas; and

(c) whether Council of National Educational Research and Training (NCERT) books on Mathematics, Science and Social Sciences are prescribed in the said Madrasas?

Central University in Minority Districts

†4613. SHRI DHARAMBIR SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to open a Central University in minority districts considering the education standard of minorities;

(b) if so, the time by which the said Universities are likely to be opened by the Government; and

(c) if not, the reasons therefor?

New Steel Projects for Kerala

4614. ADV. ADOOR PRAKASH:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government has recently given approval for implementation of new projects for steel factory in Attingal, Kerala;

(b) if so, the details of projects/programmes planned and the fund sanctioned for the same; and

(c) whether the State Government had submitted any proposal in this regard and if so, the details thereof?

Circulation of Currency

4615. DR. VISHNU PRASAD M.K.:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the circulation of currency has increased after the implementation of demonetisation as compared to the previous years;

(b) if so, the details of the circulation of currencies in the country particularly in Tamil Nadu at the beginning of demonetisation and towards the end of December 2019; and

(c) the details of possibilities of the negative effects on the economy due to the increase in the circulation of currency?

Irregularities in ESI Hospitals

4616. SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has prepared any comprehensive programme for employees for their health and safety in the country;

(b) if so, the details thereof;

(c) whether it is a fact that there are mass irregularities in ESI Hospitals at Telangana and Andhra Pradesh;

(d) if so, the details thereof; and

(e) the action taken in this regard?

Tribal Schools in Chhattisgarh

†4617. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of Central schemes being implemented to promote residential schools for tribal students of tribal dominated areas in Chhattisgarh;

(b) the financial assistance provided to the State of Chhattisgarh during the last three years;

(c) whether the Government is formulating any scheme for imparting compulsory education in tribal areas of Chhattisgarh; and

(d) if so, the details thereof?

Merger of School Boards

4618. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to merge Central Board of Secondary Examination (CBSE) with Indian Certificate of Secondary Education (ICSE) boards to ease and to make, one board examination process in the country;

(b) if so, the details of CBSE and ICSE schools, State-wise;

(c) the basic differences between the two boards and merger plan details of the boards, if any; and

(d) whether the Government proposes to fix single tuition fees for CBSE and ICSE classes and the admission procedure fees therein?

Industrial Workers

4619. SHRI RAJU BISTA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the reasons for not including the tea garden, cinchona garden and other plantation workers as Industrial Workers till date;

(b) the reasons for depriving the plantation workers of various facilities provided to industrial workers, including ESI hospitals; and

(c) the action taken by the Government to safeguard Tea Garden workers against tea garden owners who have not submitted their portion of the Provident Fund contribution of the workers?

Community Forest Right

4620. SHRI RITESH PANDEY:

SHRI THIRUMAVALAVAN THOL:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government is planning to defend the constitutionality of the Forest Right Act (FRA) in the Supreme Court in the ongoing batch of matters pending before it and if so, the details thereof;

(b) the details of nodal Ministry that has filed any petition before the Hon'ble Supreme Court for establishing the legal position that the FRA does not have any provision for eviction and instead recognizes the rights of communities over the forests, which in turn enables them to conserve forests; and

(c) the status of implementation of the FRA, 2006 especially the status of recognition of Community Forest Resource rights as the implementation of Community Forest Right (CFR) continue to be poor across the States?

Migrant Workers

4621. SHRI RAJA AMARESHWARA NAIK:

SHRI BHOLA SINGH:

DR. SUKANTA MAJUMDAR:

DR. JAYANTA KUMAR ROY:

SHRIMATI SANGEETA KUMARI SINGH

DEO:

SHRI VINOD KUMAR SONKAR:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government monitors the enforcement of the Inter State Migrant Workmen Regulation of Employment and Conditions of Service Act, 1979 and if so, the reaction of the Government thereto;

(b) whether the Government also maintains a register for the migrant workers and if so, the number of such workers including unskilled and agricultural labourers in the country at present, State/UT-wise;

(c) whether the Government has conducted any study in regard to the living standard, health and safety of these migrant workers;

(d) if so, the details thereof and the steps taken or being taken by the Government for the welfare of migrant workers; and

(e) the various steps taken by the Government to check the trend of inter- State migration and welfare of migrant workers/labourers in the country?

Import of Oil

4622. SHRI PRATHAP SIMHA:

SHRI PARBATBHAI SAVABHAI PATEL:

SHRI NARANBHAI KACHHADIYA:

SHRI JASWANT SINGH BHABHOR:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Ministry has taken cognisance of the vulnerability of India's oil imports to tensions in the Middle East and if so, the details of the steps being taken to reduce reliance on import of petroleum and crude oil;

(b) whether the Government has considered expanding its oil imports from other countries and if so, the details thereof;

(c) the current oil demand in India and the protected growth of oil demand for the next five years and the details of measures taken by the Government to meet this oil demand;

(d) the target fixed by the public sector oil marketing companies regarding production of oil and natural gas under the existing scheme along with the details of actual achievements made by these companies so far;

(e) whether there has been any decline in the production of crude oil and natural gas during the implementation of the existing scheme and if so, the reasons therefor; and

(f) the measures taken by the public sector oil marketing companies in this regard?

IIM in National Capital Region

4623. SHRI GAUTAM GAMBHIR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has any proposal to set up an Indian Institute of Management (IIM) in the National Capital Region; and

(b) if so, the details thereof?

Training in Electronic Vehicle

4624. SHRI NALIN KUMAR KATEEL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government has set any target to achieve the Skill India Mission;

(b) if so, the details thereof and the target achieved during the last three years, year wise;

(c) whether the Government has allocated adequate funds for implementation of the Skill India Mission;

(d) if so, the details of the funds allocated and spent and the number of youths trained during the said period;

(e) whether new industrial training courses including electric vehicle courses are proposed to be introduced under the Skill India Mission; and

(f) if so, give details?

Vacant Post of Chairman in IITs & NITs

†4625. SHRI VIJAY BAGHEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the number of IITs and NITs where the post of Chairman is lying vacant;

(b) whether any time limit has been fixed to fill these vacant posts along with the details thereof; and

(c) if not, the reasons therefor along with the details thereof?

Corporate NPAs

†4626. SHRIMATI ANNPURNA DEVI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the percentage of corporate sector in the amount sanctioned for NPA and write off during the last three years;

(b) the percentage of farmers in the said accounts during the said period;

(c) whether corporate sector gets more benefit from the NPA accounts and write off rules;

(d) if so, whether any enquiry has been got conducted regarding the procedure of sanctioning the amount for NPA and write off; and

(e) if not, the reasons therefor?

Merging of IOCL, BPCL & HPCL

†4627. SHRI MALOOK NAGAR:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the number of employees working in IOCL, BPCL and HPCL; and

(b) whether there is any proposal for setting up one company by merging these three companies, if so, the time by which it is likely to be done and if not, the reasons therefor?

Tax Rules

†4628. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to ease tax rules;

(b) if so, whether the Government has taken any steps in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

Request from HRD Ministry

4629. SHRI SATYADEV PACHAURI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Ministry has received any request from the Ministry of Human Resource Development (HRD) in their Revised Estimate 2019-20 or Budget Estimate 2020-21 with a view to provide pensionary benefits of gratuity and commuted pension to retired teachers of Kendriya Vidyalayas of Bhopal region who retired in March, 2019 and if so, the details thereof;

(b) whether the same has been approved by the Ministry and if so, the details thereof indicating the amount thereof;

(c) if not, the steps taken for expeditious release of funds to the Ministry of HRD so as to ensure that Kendriya Vidyalaya teachers are not deprived of their legitimate right in the absence of which they are suffering financially for the last ten months;

(d) whether the first batch of supplementary Demands for Grants 2019-20 would be able to provide gratuity and commuted pension to the teachers of Bhopal region who retired in March, 2019; and

(e) if so, the details thereof?

Billionaires

4630. ADV. A.M. ARIFF:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the number of billionaires has been continuously increasing in the last ten years;

(b) if so, the number of billionaires in the country during the said period and as on date, year-wise; and

(c) the value of the total assets of the said billionaires during said period?

Agreement between OPEC and Russia

4631. SHRI ASADUDDIN OWAIISI:
SHRI SYED IMTIAZ JALEEL:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether an agreement was signed between 14 OPEC countries and Russia and implemented in 2017 for one year for lower production of crude oil;

(b) if so, whether the said deal has been extended for further nine months;

(c) whether this agreement is likely to keep fuel prices elevated and if so, the extent to which this deal is likely to hit high fuel prices and economic growth;

(d) whether oil prices have risen 25 per cent since start of 2019 and have added reasons for conflict between different countries; and

(e) if so, the steps taken or being taken by the Government to take advance action in the wake of recent fuel prices?

Import of Natural Gas

4632. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of the steps taken to realize the untapped potential of natural gas in the country and reduce the reliance on imports;

(b) the percentage of import out of the total natural gas consumption and the cost incurred on such imports during the last three years, year-wise; and

(c) whether the tenders have been invited from private companies to set up CNG pumps in the country, if so, State-wise and UT-wise details thereof?

Agreement between India and Russia

4633. SHRI A. GANESHAMURTHI:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether India and Russia have begun negotiations on an agreement for long-term assured supplies of crude oil and Liquefied Natural Gas (LNG) to diversify its energy sources and do away with over dependence on West Asia and also working on easier and economical sea transport route from Russia to India, if so, the details thereof;

(b) the time by which the oil and LNG are likely to reach India; and

(c) the total value of the agreement and term/duration of the agreement?

Unemployment

4634. SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the recent initiatives taken by the Government has yielded any fruits to bring down the unemployment amongst the youth which is stated to be about 17 per cent;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the manner in which the Government aims to tackle this demographic issue once in a generation through sustained efforts; and

(d) the steps taken/being taken by the Government to solve the major issue of employability through quality of higher education?

Area Development Programmes

4635. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to restore provisions for Area Development Programmes like special plan for KBK, BRGF, IAP for LWE affected districts in view of developmental needs of the most vulnerable and backward regions of Odisha;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government will provide a special package for KBK-K region of Odisha for continuation of the said programmes from budget provision available with NITI Aayog; and

(d) if so, the details thereof and if not, the reasons therefor?

Conservation of Paintings and Wood Arts of Tribals Folk Life

4636. SHRI RAVNEET SINGH BITTU:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government is taking any initiative to conserve songs, musical instruments, costumes, paintings, wood arts etc. associated with tribal folk life;

(b) if so, the details thereof, State/UT-wise and if not, the reasons therefor;

(c) whether the Government has any plan to establish museums or memorials depicting the lives of famous historic personalities among the tribal communities; and

(d) if so, the details thereof, State/UT-wise and if not, the reasons therefor?

Tribal Sub-scheme (PVTG)

4637. DR. SUBHAS SARKAR:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether it is a fact that funds allocated to the States/UTs under Special Central Assistance to Tribal Sub-scheme, Development of Particularly Vulnerable Tribal Groups and Grants under Article 275(1) of the Constitution by the Government could not be utilized by the States/UTs including West Bengal and remained unspent in the current financial year;

(b) if so, the details thereof and the reasons therefor; and

(c) the details of such funds/grants allocated to the States, including West Bengal in the last three years and purpose achieved so far?

NSDA in Telangana

4638. SHRI B.B. PATIL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the details of programmes and activities executed so far by the National Skill Development Agency (NSDA) in Telangana;

(b) the targets fixed and achievement made in the Skill Development;

(c) the details of shortfall in the achievements, if any and the reasons therefor; and

(d) the details of major changes made to achieve the targets during the last three years?

Promotion of Tourism in Bihar and North-Eastern States

†4639. SHRI PRADEEP KUMAR SINGH:
SHRI SHANTANU THAKUR:
SHRIMATI RATHVA GITABEN
VAJESINGBHAI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether tourist spots are not being developed despite ample scope of tourism in Bihar and North-Eastern India;

(b) if so, the steps being taken by the Government in this regard; and

(c) the steps being taken by the Government to promote tourism in the said regions?

Higher Deposit Cover

4640. SHRI S. MUNISWAMY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has any plan to provide higher deposit cover for bank deposits;

(b) if so, the details thereof including the maximum deposit coverage and the criteria therefor; and

(c) the basis on which the higher coverage is to be fixed and the time by which it is likely to be implemented?

Development of Ancient Buddhist Centre of Amravati

4641. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has taken any steps for developing the ancient Buddhist centre of Amravati, Andhra Pradesh as a tourist destination;

(b) if so, the details thereof;

(c) the details of progress made in establishing Buddhist tourism circuit in Andhra Pradesh;

(d) whether the Government has received funds from any international organization or foreign country for the development of Buddhist tourist sites in the country; and

(e) if so, the details thereof?

Setting up of Indian Institute of Heritage and Conservation4642. SHRIMATI SUPRIYA SULE:
SHRIMATI SAJDA AHMED:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government proposes to set up an Indian Institute of Heritage and Conservation with the status of a deemed university and if so, the details thereof along with the aims and objectives behind the move;

(b) whether the Government has identified the place where this institute will be set up and the time by which this institute will start functioning;

(c) whether the Government has decided to set up more museums and if so, the funds earmarked for setting up of new museums and development of the existing ones;

(d) whether the Government also proposes to set up tribal museum and if so, the details thereof and the time by which this will be set up; and

(e) whether initiatives have been taken for cultural push to promote new ASI protected monuments across the country including West Bengal along with the details of the ASI heritage sites being developed by the private and corporate entities across the country?

Skill Development in Backward Districts

4643. SHRI DEVJI M. PATEL:
MS. PRATIMA BHOUMIK:
SHRI RANJEETSINGH HINDURAO NAIK
NIMBALKAR:
SHRIMATI RATHVA GITABEN
VAJESINGBHAI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government has set any target to provide employment and self employment especially in States having underdeveloped and backward districts under various skill development schemes;

(b) if so, the details thereof, State-wise, Scheme-wise along with the number of semi-employed and unemployed youth in various States, State-wise;

(c) the number of unemployed youth given employment during the last three years and the current year under various skill development schemes, scheme-wise, State/UT-wise and gender-wise; and

(d) the number of skill development schemes in operation and the sector-wise number of skill development centres, State-wise?

Textile Sector Skill Council

4644. MS. S. JOTHIMANI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Textile Sector Skill Council proposes to establish training, design and research institutions or textile parks in the textile hub of Karur district in Tamil Nadu;

(b) the details of completed and future projects, programmes, job fairs, training providers/partners and certifications in the state of Tamil Nadu;

(c) the list of programmes implemented in Karur district in the last 5 years by the Textile Skill Council and Skill Development and Entrepreneurship Ministry; and

(d) the details of work done by various SSCs under National Skill Development Corporation?

Permanent Campus for Higher Education Institutions in Karnataka

4645. KUMARI SHOBHA KARANDLAJE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether there has been an inordinate delay in completion of permanent campus for Higher Educational

Institutions functioning from the temporary campus in the State of Karnataka;

(b) if so, the reasons therefor;

(c) whether the construction work of educational institutions is yet to be completed;

(d) if so, the reasons therefor; and

(e) the steps taken/being taken by the Government in this regard?

Upliftment of Tribal Areas

4646. SHRI GNANATHIRAVIAM S.:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the measures taken to uplift people hailing from Tribal areas;

(b) the list of beneficiaries of schemes implemented by the Government, district-wise for the State of Tamil Nadu; and

(c) the amount of funds allocated, disbursed and utilised for the same, year-wise from 2011-12?

Skills Build Platform

4647. SHRI SRIDHAR KOTAGIRI:
SHRI P.V. MIDHUN REDDY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Ministry of Skill Development and Entrepreneurship has launched the Skills Build Platform in collaboration with IBM for enriching skills in Information and Technology (IT);

(b) the details of the students registered, State-wise under this advanced diploma;

(c) the details of the provisions made to monitor the implementation of this initiative in the State of Andhra Pradesh; and

(d) the manner in which the partners of IBM like CodeDoor, SkillSoft, and Coopacademy can contribute to making skill build more successful and the roadmap being followed with these organizations?

Opening of New Central Universities in West Bengal

†4648. SHRI JYOTIRMAY SINGH MAHATO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is contemplating to open new Central Universities in West Bengal in view of area and geographical conditions of the State;

(b) if so, the number of Universities and the names of places and the time by which these Universities are likely to be established;

(c) if not, the reasons therefor;

(d) whether the Government has worked out any action plan to open new Central Universities in West Bengal; and

(e) if not, the reasons therefor?

Opening of Mountain Peaks for Foreign Nationals

4649. SHRI SUDHAKAR TUKARAM
SHRANGARE:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has decided to open a large number of mountains/peaks for foreign nationals for trekking and mountaineering;

(b) if so, the details thereof, State-wise; and

(c) the steps taken by the Government to firm up adventure tourism efforts and arrange trained professionals for the purpose in order to avoid accidents?

Survey on Financial Literacy

4650. SHRI SUDHEER GUPTA:
SHRI SANJAY SADASHIV RAO MANDLIK:
SHRI GAJANAN KIRTIKAR:
SHRI SHRIRANG APPA BARNE:
SHRI BIDYUT BARAN MAHATO:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Reserve Bank of India (RBI) has conducted surveys to measure financial literacy in rural population of the country and if so, the details thereof and the outcome of the survey, State/UT-wise;

(b) whether the Government has an action plan to increase personalised banking services to improve financial literacy and awareness in rural areas and if so, the details thereof;

(c) whether RBI has also advised Financial Literacy Centres of banks and rural branches to conduct special camp for newly included people in the financial system and if so, the details thereof;

(d) the ratio of public and private sector banking agents to population in the rural areas, State/UT-wise; and

(e) the other steps taken/being taken by the Government to improve the financial literacy in rural population of the country?

Loan to MSME Sector

4651. SHRI KHALILUR RAHAMAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether Reserve Bank of India has exempted bank for maintaining Cash Reserve Ratio for loan to retail Micro, Small and Medium Enterprises (MSMEs);

(b) if so, the details thereof;

(c) the other steps taken by the Government to involve banks to lend more to the MSME sector; and

(d) the amount of loan sanctioned to the MSME sector across the country during the last one year?

Setting up of Centres to Create Awareness Among People About Indian Culture

†4652. SHRI RAVI KISHAN:
SHRI VISHNU DAYAL RAM:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government proposes to set up any centre in the country for spreading of awareness of the cultural heritage of India;

(b) if so, the State-wise/Union Territory-wise details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken or proposed to be taken by the Government for creating awareness about cultural heritage and values of India among the people in this regard?

Stalled Housing Projects

4653. SHRI SHANMUGA SUNDARAM K.:
SHRI MARGANI BHARAT:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has created or is having any proposal to create a separate fund for housing/revival of housing projects held up in the country and if so, the details thereof along with the estimate of the corpus fund and the method of disbursing funds to the housing projects;

(b) the details of housing projects languishing in various cities for more than five years, State and city-wise along with the estimated projects that require funding and the number of households to avail these benefits;

(c) the details of eligibility criteria prescribed for the projects to become eligible to get assistance from this fund along with the manner in which the Ministry arrives whether a particular project is financially viable;

(d) whether it is true that the Government has decided to take over Unitech and develop on its own and hand over them to flat owners;

(e) if so, whether there are any plans to take over stalled projects in Andhra Pradesh and if so, the details thereof and if not, the reasons therefor; and

(f) the details of protection for the home buyers and their projects which are under PMLA attachment?

CNG/PNG Facilities

4654. SHRI S. JAGATHRAKSHAKAN:
SHRI ARVIND KUMAR SHARMA:
DR. BHARATIBEN DHIRUBHAI SHIYAL:
SHRI C.N. ANNADURAI:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Rohtak and Jhajjar districts of Haryana and Bhavnagar and Botad districts of Gujarat have not been fully connected with network of CNG and PNG as of now and if so, the target fixed by the Government to connect the aforesaid districts with CNG and PNG;

(b) the name of company which has been assigned the task of providing domestic connections and CNG pumps in the States of Haryana and Gujarat;

(c) whether the Government has any proposal regarding extending CNG/PNG facilities to the people of Tamil Nadu and if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government is contemplating to supply PNG to Tiruvannmalai of Tamil Nadu, which is an economically backward district and if so, the steps taken in this regard including the time by which such project will be completed and if not, the reasons therefor?

Liquidity of NBFCs

4655. SHRI D.M. KATHIRANAND:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the steps taken by the Government towards the liquidity crunch happening in NBFCs;

(b) whether the loans given out by NBFCs have come down drastically after the IL&FS event;

(c) the details of the loan given during the last two years by various NBFCs across the country, State-wise; and

(d) whether the Government has any plans to come up with a scheme to help the NBFCs and sell a part of their assets to raise the liquidity?

Employees Working in Various Companies

4656. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the number of employees working in various companies in the country who are part of the Employees' Provident Fund (EPF), State-wise;

(b) the initiatives taken by the Government to bring the companies not yet listed under the EPF scheme for the welfare of their employees; and

(c) the list of companies which are employing more than 20 people but not contributing to the EPF as on date and the action taken by the Government against them?

Tax Disputes of PSUs

4657. SHRI KAUSHAL KISHORE:
SHRI UPENDRA SINGH RAWAT:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has asked the Public Sector Undertakings (PSUs) to pay tax demand disputed by the Tax department where this issue has been decided in favour of the PSUs by higher judicial authorities like Income Tax Appellate Tribunal, High Court, Supreme Court etc.; and

(b) if so, the details thereof?

Health Fair Organised by SAIL

†4658. SHRI ASHOK KUMAR RAWAT:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the funds are provided by the Steel Authority of India (SAIL) and other undertakings for organizing health fairs in the country;

(b) if so, the details thereof;

(c) the details of health fairs organized by them during the last three years and the current year, date and location-wise; and

(d) the details of the funds spent by them separately during the said period, date and location-wise?

Funds Allocated for Development of Tourist Site in Keonjhar

4659. MS. CHANDRANI MURMU:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the number of tourist spots of Keonjhar district of Odisha which have been identified by the Government during the last four financial years; and

(b) the funds allocated by the Government for the development of the said tourist spots?

Scheme for Integrated Development of Tourist Circuits in Uttar Pradesh

†4660. SHRI RAJESH VERMA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has formulated any scheme for the integrated development of tourists circuits in Uttar Pradesh;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether any financial allocation has been made for the developments of tourist circuit in Uttar Pradesh; and

(e) if so, the details thereof?

Quality Engineering Education

†4661. SHRI KHAGEN MURMU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is considering to increase the number of the existing Indian Institutes of Technology to promote quality engineering education in the country;

(b) if so, the locations and the States where these institutes are proposed to be set up; and

(c) if not, the reasons therefor?

Education in Rural Areas

†4662. SHRI KUNAR HEMBRAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has formulated any scheme for attracting the children to schools in rural areas in West Bengal;

(b) if so, the details thereof;

(c) whether the Government has formulated any scheme for promoting the merit/capacity of rural children; and

(d) if so, the details thereof?

Impact of Coronavirus on Trade

4663. SHRI SANJAY SADASHIV RAO MANDLIK:
SHRI SYED IMTIAZ JALEEL:
SHRI SHRIRANG APPA BARNE:
SHRI SUDHEER GUPTA:
SHRI ASADUDDIN OWAISI:

SHRI BIDYUT BARAN MAHATO:
SHRI KARTI P. CHIDAMBARAM:
SHRI GAJANAN KIRTIKAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether Indian economy has started showing decline in the import duty received by the Government from Chinese goods due to impact of Coronavirus and if so, the details thereof along with the assessment made by the Government in this regard and the corrective measures taken/being taken for the same;

(b) whether it is true that India is heavily dependent on China for the raw material used in the manufacturing in the country and if so, the details thereof;

(c) whether the Government is searching for some other alternatives for the raw materials being imported from China and if so, the details thereof along with the steps taken in this regard;

(d) whether the Government is going to announce a set of measures to tackle possible disruption of supply of drugs and other manufactured goods due to Coronavirus outbreak in China and if so, the details thereof;

(e) whether any meeting has been held with the Industry players/businessmen and other stakeholders in this regard and if so, the detailed discussion held and the plan chalked out to address the concern raised by them; and

(f) whether the Government is also contemplating to cut excise duty along with other measures and if so, the details thereof along with the time by which a final decision is taken by the Government in this regard?

Gold Monetisation Scheme

†4664. SHRI BASANTA KUMAR PANDA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has introduced 'Gold Monetisation Scheme';

(b) if so, the details thereof along with the details in respect of Odisha including Nuapada and Kalahandi districts; and

(c) the total gold collected so far under the said scheme?

Educationally Backward Districts in Jharkhand

4665. SHRI JAYANT SINHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of educationally backward districts identified in Jharkhand and the proposed measures to develop the same;

(b) the details of the report on Performance Grading Index for the State of Jharkhand in 2017-18 and 2018-19; and

(c) the details of digital upgrading scheme of schools and the number of schools upgraded so far in Jharkhand as of January 2020, district-wise?

Placement through Skill Centres

4666. COL. RAJYAVARDHAN RATHORE:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the rate of placement achieved through skill training centres, State-wise and district-wise details for Rajasthan;

(b) whether there are any tie-ups with industry for securing placement, if so, the details thereof; and

(c) whether there is any proposal before the Government to offer internship to the people skilled at these centres instead of placement for employment as the training duration is less and there is a requirement of learning 'on the job'?

Steel Scrap Policy

†4667. SHRI ARUN SAO:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government is planning to implement Steel Scrap policy in the country and if so, the details thereof and the time by which it is likely to be introduced;

(b) whether the scrap centres have been established according to the salient features of the said policy and if so, the details thereof and if not, the reasons therefor;

(c) the details of the items which are likely to be included in the aforesaid policy;

(d) whether the Government has fixed any incentives on the sale of scrap and if so, the details thereof and if not, the reasons therefor; and

(e) the names of Ministries involved in the approval of the scrap centres?

Cancellation of Board Exams

4668. SHRI T.N. PRATHAPAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has noticed that there are many students who were unable to appear for their Board exams due to riots in Delhi;

(b) if so, whether the Government proposes to conduct fresh exams for them later and if so, the details thereof;

(c) whether the Government proposes to provide study materials and other infrastructures damaged during riots and if so, the details thereof;

(d) whether the Government has any data of the loss to both the private and public educational sector and if so, the details thereof; and

(e) whether the Government has any plan to overcome the effects of trauma of students who experienced riots in Delhi and if so, the details thereof?

Inclusion of Arunachaleshwar Temple under Cultural Religious Thematic Circuit

4669. SHRI C.N. ANNADURAI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the places/institutions included for development as cultural-religious thematic circuit under Swadesh Darshan Scheme;

(b) whether the Government is planning to develop Tourism Circuit for Shiva Temples in the country under Swadesh Darshan Scheme and if so, the details thereof and if not, the reasons therefor;

(c) the total outlay for each circuit and layout and time line for development of those circuits;

(d) the time by which the Arunachaleshwar temple in Tiruvannmalai region which attracts thousands of pilgrims for darshan and Girvallah (circumambulation of the Arunachaleshwar Hill) would be places in the map of cultural-religious thematic circuit for its development; and

(e) the steps taken to provide basic amenities to lakhs of pilgrims visiting Arunachaleshwar Temple at Tiruvannmalai for promotion of religious tourism?

Drives conducted by Underwater Archaeological Wing of ASI

†4670. SHRI JUGAL KISHORE SHARMA:
SHRIMATI RITI PATHAK:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the number of drives conducted by the Underwater Archaeology Wing (UAW) of the Archaeological Survey of India (ASI) during the last ten years including the details of these exploration drives;

(b) whether some special remnants have been recovered in the maritime border and major lakes of the country;

(c) if so, the details thereof; and

(d) whether the ASI gets help from the State Governments in the exploration works and if so, the details thereof?

Land Asset Monetisation Programme

4671. SHRI KIRTI VARDHAN SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is contemplating to launch Land Asset Monetisation Programme to raise funds through sale of land parcels held by various Government departments and companies across the country;

(b) if so, whether any consultancy firms have been hired in this regard and if so, the details of the companies hired for the purpose; and

(c) whether any foreign consultant has also been hired for the said process and if so, the detail of the firm?

Oil Exploration in India

4672. SHRI JASBIR SINGH GILL:
SHRI HARISH DWIVEDI:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the total quantum of crude oil available in the country *vis-a-vis* and total quantum of crude oil imported in the year, 2019;

(b) the quantum of crude oil being produced in the country against the quantum of requirement during the last three years;

(c) the number of domestic and foreign companies involved in oil exploration in India;

(d) the total amount of crude oil extracted from wells drilled during the last five years; and

(e) whether the Government is working out any plan to explore new reserves of crude oil to enhance the production and if so, the details thereof?

Beedi Workers

4673. SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIV RAO MANDLIK:
SHRI GAJANAN KIRTIKAR:
SHRI SUDHEER GUPTA:
SHRI SHRIRANG APPA BARNE:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the estimated number of employees associated with Beedi industries, State/UT-wise;

(b) the names of the countries to which Beedi was exported during each of the last three years and the current year along with foreign revenues earned therefrom, country-wise;

(c) whether it is a fact that majority of the Beedi workers are suffering from multiple illness due to continuous exposure to tobacco and other hazardous substances and if so, the details thereof;

(d) the details of the schemes/measures taken by the Government to improve the working conditions and health of the Beedi workers particularly women;

(e) the details of the funds allocated by the Government during each of the last three years and the current year, State/UT-wise; and

(f) the further steps being taken by the Government to improve the working conditions of Beedi workers?

Pension Scheme

†4674. SHRI RAMDAS C. TADAS:
SHRI SANGAM LAL GUPTA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government had announced the monthly pension scheme of 3000 rupees for the workers of unorganized sector;

(b) if so, the current status thereof;

(c) whether any action plan has been formulated by the Government to implement this;

(d) if so, the time by which it is likely to be implemented;

(e) whether the Union Government has formulated any action plan to implement pension scheme and free of cost life insurance for labourers engaged in construction work; and

(f) if so, the details thereof?

Settlement of Bank Loans

†4675. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Prime Minister Office has advised the banks especially public sector banks to prevent the closure of firms and loss of job and to regularise the bad loans where loan amount is less than two hundred crores of rupees and that the banks should work with the present promoters so that a long-term solution, including one time settlement scheme can be found out;

(b) if so, whether the nationalised banks are following the said advisory;

(c) if so, the details thereof including the number of cases referred to National Company Law Tribunal (NCLT) during each of the last five years till date, bank-wise;

†Original notice of the question received in Hindi.

(d) the details of such small and medium traders who want to pay bank loan but banks have declared their accounts as NPA and sent to NCLT; and

(e) the action taken by the Government against guilty banks in this regard?

Promoting Domestic Steel Industry

4676. MS. RAMYA HARIDAS:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government proposes to make it mandatory for all the Government infrastructure projects to use domestic steel;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Money Spent on Promotion of Classical Language

4677. SHRI DAYANIDHI MARAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the total funds spent on the promotion of Classical Languages like Sanskrit, Tamil, Telugu, Kannada and Odia during the last three years, year-wise, language-wise;

(b) the different ways the above languages are promoted along with the details of various activities undertaken language-wise, year-wise and State-wise;

(c) the number of persons speaking/having the above languages as their mother tongue, language-wise;

(d) the basis on which funds are allocated for each language;

(e) the reasons for the huge difference in the funds allocated for the promotion of Sanskrit *vis-a-vis* other Classical Languages; and

(f) the justification for the huge allocation only for the promotion of Sanskrit while ignoring the other Classical Languages?

Post Matric Scholarship

4678. SHRIMATI PRAMILA BISOYI:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the information pertaining to total budget allocation and spending under pre and post-matric scholarship since 2015-16;

(b) the steps taken to expedite the process of fund disbursement and utilization of allocated budget for the purpose; and

(c) the details of the amount allocated for the residential hostels (girls), State-wise, since 2015-16?

Women Labourers

4679. SHRIMATI NUSRAT JAHAN RUHI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether it is a fact that in some workplaces women labourers are not getting equal salary and wages at par with men for same sort of work;

(b) if so, the steps taken by the Government to abolish gender inequality in such workplaces;

(c) whether the Government has enacted laws for gender equality in workplaces; and

(d) if so, the details thereof?

Steel Plants under Purvodaya Programme

4680. SHRI MAHESH SAHOO:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government has announced the \$70 Million Mission Purvodaya programme recently for setting up new steel plants in Eastern States and if so, the details thereof especially for Odisha; and

(b) the States that are likely to be benefited the most by the said programme and details of the focus areas?

Monitoring of Banks under PCA Framework

4681. SHRI V.K.SREEKANDAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that many public sector undertaking banks were under the monitoring of Prompt Corrective Action (PCA) framework;

(b) if so, the details thereof;

(c) whether it is also true that many restrictions were imposed on these banks by the Reserve Bank of India, if so, the details thereof;

(d) whether it is also true that these banks are making efforts under the PCA and the result is that these banks are showing improvement; and

(e) if so, the details thereof?

Development of Culture of Tamil Nadu

4682. SHRI PARTHIBAN S.R.:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of the steps taken during the last three years to develop the culture of Tamil Nadu;

(b) whether the Government has any proposal to develop Mattur Dam and Yercaud in Salem district; and

(c) if so, the details thereof?

Performance of SAIL

4683. SHRI G.M. SIDDESHWAR:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government has directed Public Sector Undertakings of steel including Steel Authority of India Limited (SAIL) to improve their performance on various parameters as against private companies and if so, the details thereof;

(b) whether the Public Sector Undertakings are not only lagging behind the international benchmarks, but are also behind their private counterparts and are indifferent towards tapping their potentials; and

(c) if so, the corrective steps taken/proposed to be taken by the Government in this regard and the progress made so far?

Number of Graduates

4684. SHRI UTTAM KUMAR REDDY
NALAMADA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the number of individuals who have graduated during the last three years including engineers, doctors, lawyers and other streams, year-wise and stream-wise;

(b) the number of those graduates who are currently unemployed and the number of those graduates who are now employed in other countries; and

(c) the steps being taken by the Government to ensure that a greater number of individuals with higher education degrees are gainfully employed in the country?

Setting up of Petrol Pumps

4685. MS. PRATIMA BHOUMIK:
SHRI SUNIL KUMAR SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the number of petrol pumps proposed to be opened/set up during the current year along with the locations identified in various States/districts and the minimum educational qualification fixed in this regard, State/location-wise;

(b) whether the Government has conducted any survey to open/set up new petrol pumps and LPG distributorships in Tripura and Jharkhand and if so, the details thereof;

(c) the names of places/sites where new petrol pumps and LPG dealerships have been opened/proposed to be opened after survey in Tripura and Jharkhand, location-wise; and

(d) the procedure laid down for allotment of petrol pumps and LPG agencies along with any reservation made for minorities in this regard?

Job Loss Complaints

4686. SHRI DIBYENDU ADHIKARI:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government is aware that in the last 6 years more than 1 crore people have lost their jobs from different MNCs and other private entities;

(b) if so, the details thereof including the number of complaints received by the department during each of the last 6 years period, subject-wise; and

(c) the action taken and proposed to be taken by the Government on the complaints and the steps taken by the Government to make 'zero-complaints' country?

Selling of Bio Diesel

4687. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether any person can sell bio diesel anywhere in India without any licence/permission;

(b) the bio-diesel manufacturing units established in India, State-wise including production capacity of bio-diesel plants in India; and

(c) the details of bio-diesel producers having licence to sell bio-diesel to road side commuters?

Sukanya Samridhi Yojana

†4688. SHRI NIHAL CHAND:
SHRIMATI JASKAUR MEENA:
SHRI SANJAY BHATIA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the number of account opened and the number of persons benefited under Sukanya Samridhi Yojana launched for the girls in the country during the last two years;

(b) the details of the benefits of the scheme availed across the country including Haryana and the effective steps taken by the Government for the successful implementation of this scheme and providing maximum benefit to the girls across the country;

(c) whether the Government has fixed any role for the States under Sukanya Samridhi Yojana, if so, the details thereof including the steps to link more and more people with this scheme;

(d) whether the Government has fixed any targets for the girls belonging to Scheduled Tribes under the scheme, if so, the details thereof; and

(e) if not, whether the Government proposes to implement such proposal in future, if so, the details thereof?

Status of Ancient Rajasthani Language

†4689. SHRI RAHUL KASWAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government of Rajasthan has sent a proposal for granting the status of ancient language to Rajasthani language;

(b) whether the said proposal is still pending with the Government;

(c) the efforts made by the Government for early sanction of the said proposal; and

(d) the reasons for the pendency of the said proposal?

Release of Funds to AP and Telangana

4690. SHRI KOTHA PRABHAKAR REDDY:
SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Union Government owe dues to the States in terms of funds release;

(b) if so, the details thereof during the last five years and the current year, State-wise including Andhra Pradesh (AP) and Telangana as on date and scheme-wise also;

(c) the details of funds released project-wise and scheme-wise to each State for the last five years and the current year as on date and the details of fund release pending in this regard along with the reasons therefor and the time by which funds will be released to Andhra Pradesh and Telangana; and

(d) the details of pending funds/schemes/projects post bifurcation of the Andhra Pradesh State and the reasons therefor including special packages sanctioned/released, year-wise since post bifurcation of the Andhra Pradesh State?

Bank Credit Growth

4691. SHRI VASANTHAKUMAR H.:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken action against the slowing credit growth in banks and financial sectors;

(b) if so, the details thereof and the action taken by the Government to overcome this issue across the banks in the country;

(c) whether the Government proposes to announce important developments this year that are likely to shape the banking sector; and

(d) if so, the details thereof?

Financial Assistance to Tourism Projects in Kerala

4692. ADV. DEAN KURIAKOSE:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any plan to implement new Tourism Circuits in Kerala;

(b) if so, the details thereof and if not, the reasons, therefor;

(c) the steps taken by the Government to promote tourism in Kerala during the last three years; and

(d) the details of ongoing tourism projects in the said State along with the financial assistance given to each project during the last three years?

Preservation of Terracotta Temples of West Bengal

4693. MS. LOCKET CHATTERJEE:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has taken any steps to preserve the Terracotta temples of West Bengal;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Corporate Units

†4694. SHRIMATI SHARDABEN ANILBHAI
PATEL:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the number of corporate units running in profit or loss respectively;

(b) the efforts being made to strengthen the corporate units (industries) in this era of competition; and

(c) the efforts being made to convert the units running in losses currently into profit making units?

Safety and Wages of Workers in Unorganised Sector

4695. SHRI A. NARAYANA SWAMY:

Will the Minister of LABOUR AND EMPLOYMENT
श्रम और रोजगार मंत्री
be pleased to state:

(a) whether any official study reports on the working conditions, safety and wages of unorganized sector workers working in hazardous industries are available;

(b) if so, the details thereof;

(c) whether any concrete measures are being taken to ensure working conditions, safety and wages of the said workers employed in the above industries; and

(d) if so, the details thereof?

Installation of LED Lighting System at Monuments

†4696. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of CULTURE
संस्कृति मंत्री
be pleased to state:

(a) the system of lighting at night at places of archaeological importance in the country;

(b) the State-wise details of places where LED lighting systems have been installed; and

(c) the names of monuments in Rajasthan which are yet to be lighted up at night and the names of monuments where lighting has been done?

New Education Policy

†4697. SHRI LALLU SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT
मानव संसाधन विकास मंत्री
be pleased to state:

(a) the total expenditure (capital and recurring) required to implement the draft New Education Policy (NEP), 2019;

(b) whether the Government proposes to decentralize the accreditation process by allowing private agencies other than NAAC to rate the educational institutions and the manner in which the said move will improve the performance of educational institutions and if so, the details thereof;

(c) whether the Government proposes that private schools should be promoted philanthropically or otherwise and if so, the reasons therefor; and

(d) whether the major objections have been received from various stakeholders regarding the draft of the New Education Policy, 2019 and if so, the details thereof?

Operation Smile

4698. KUNWAR DANISH ALI:

Will the Minister of LABOUR AND EMPLOYMENT
श्रम और रोजगार मंत्री
be pleased to state:

(a) the number of children rescued under Operation Smile or Operation Muskan;

(b) the total number of FIRs registered in this regard; and

(c) the number of missing or rescued children reunited with their families?

Employees' Provident Fund

4699. DR. KALANIDHI VEERASWAMY:
SHRI KRIPANATH MALLAH:

Will the Minister of LABOUR AND EMPLOYMENT
श्रम और रोजगार मंत्री
be pleased to state:

(a) the features of Employees' Provident Fund Scheme;

(b) the details of the number of subscribers of this scheme within the country at present;

(c) whether the Government has notified higher pension for EPS pensioners within the country, if so, the details thereof and the reasons therefor;

(d) the details of the funds estimated for this; and

(e) the time by which it is likely to be implemented?

Child and Adolescent Labour Act

4700. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of LABOUR AND EMPLOYMENT
श्रम और रोजगार मंत्री
be pleased to state:

(a) the list of States which have drafted State Rules on the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986; and

(b) the list of States which have notified the State Rules on the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986?

Special Assistance to Bihar

4701. DR. ALOK KUMAR SUMAN:

Will the Minister of FINANCE
वित्त मंत्री
be pleased to state:

(a) whether the Government has released any funds to Bihar under the Special Assistance;

(b) if so, the details thereof along with the eligibility of Bihar and the funds released, year-wise; and

(c) if not, the reasons therefor?

ESI Hospital in Andhra Pradesh

4702. SHRI MARGANI BHARAT:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether it is true that a new ESI hospital was sanctioned to be set up in Kakinada in Andhra Pradesh;

(b) if so, the details such as number of beds, facilities to be provided, departments to be started, etc.; and

(c) the estimated cost of the project and the time by which it is likely to be completed?

Credit Guarantee Fund

4703. SHRI N. REDDEPPA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the status of allocation and release of the Rs. 3,000 crore per year Credit Guarantee Fund for Entrepreneurship Development in the country;

(b) the break-up of number of borrowers and amount borrowed under different sectoral heads of entrepreneurship, year-wise and State-wise;

(c) whether the rate of repayment has been low in some States as compared to others; and

(d) if so, the details thereof?

Merging of MGNREGA Scheme with Adopt a Heritage Scheme

4704. SHRI L.S. TEJASVI SURYA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the outcome of the "Adopt A Heritage" scheme under the Phases I-III;

(b) the complete list of Monument Mitras up to Phase-III;

(c) the details of the vision and plans of the Monument Mitras for the adopted sites;

(d) the funds dedicated towards implementation of this scheme and the future vision for the scheme; and

(e) the scope of merging MGNREGA with this scheme to provide greater employment opportunities?

Transfer Policy in ONGC

4705. SHRI ABDUL KHALEQUE:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether executives in ONGC are being promoted on a mass scale to the Chief Level (E-5) without going through the compulsory North East posting first, if so, the number of promotions made in the last five years along with the reasons for deviation from the policy;

(b) whether many executives are being kept in sensitive postings in CMD and Director's office for 30-35 years, if so, the reasons for deviation from the stated Transfer Policy for those chosen executives;

(c) whether some executives in Delhi, Mumbai and Dehradun have not been transferred even once during their service periods, if so, the total number of such cases along with the reasons therefor; and

(d) whether merit-cum-fitness criteria are being misused in ONGC promotions by giving a handle of 15 marks to the Directors to pick and choose candidates?

Increase in Price of Petrol/Diesel

4706. SHRI JAYADEV GALLA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the date from which the Government is making BS-VI mandatory for vehicles;

(b) whether the oil companies have decided to increase price of petrol and diesel from April this year to meet the additional expenses due to BS-VI;

(c) the reasons put forth by the companies for increasing the price of petrol and diesel and whether the Ministry has given any direction restraining oil companies from resorting to such move; and

(d) if not, the reasons therefor or whether the Ministry proposes to reduce tax on petrol and diesel to help oil companies and if not, the reasons therefor?

Access to Higher Education by Students

4707. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the percentage of students having access to higher education in the country;

(b) the number of States which have better access to higher education than the national average;

(c) whether the Government proposes to improve the quality of higher education and if so, the details thereof;

(d) the measures taken by the Government to improve students enrolment in higher education; and

(e) whether the Government proposes to unify the curriculum of higher education throughout the country, if so, the details thereof?

**Atal Bihari Vajpayee Hindi Vishwavidyalaya,
Bhopal**

†4708. SADHVI PRAGYA SINGH THAKUR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether any proposal has been received to grant status of Central University to Atal Bihari Vajpayee Hindi Vishwavidyalaya in Bhopal; and

(b) if so, the reasons for the pendency of the proposal and the time by which the said status is likely to be granted?

Illegal Money Pooling Schemes

4709. DR. SHASHI THAROOR:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Ministry has introduced measures to provide safety to investors from illegal money pooling schemes and to clamp down on illicit fund raising activities;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the details of amendments made to the Companies (Incorporation) Rules, 2014 and Investor Education and Protection Fund (IEPF) Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 for transparency in approving the names for companies and protection of the interests of investors;

(d) whether the Ministry is about to integrate Artificial Intelligence into operations of its e-governance service MCA-21; and

(e) if so, the details thereof and if not, the reasons therefor?

IDBI Stake to LIC

4710. SHRI SYED IMTIAZ JALEEL:
SHRI ASADUDDIN OWAISI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government during the last year sold its 49 per cent stake in IDBI to LIC;

(b) if so, whether the Government has further decided to sell its remaining stake in the IDBI;

(c) if so, whether the Government has also decided for disinvestment of LIC;

(d) if so, the fate of IDBI Bank and rationale behind selling its stake in IDBI to LIC and disinvestment of LIC;

(e) the total loss suffered by the Government and money provided to bank to recover its losses; and

(f) the fate of employees of IDBI who are protesting against privatization of the bank for long?

Disclosure of Loan Defaulters

4711. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to put in place a stringent framework to provide detailed disclosures about loan defaulters, amount of cash losses and such other matters about the companies to disclose this information in their audit reports and bringing the role of chartered accountant under regulatory scanner; and

(b) if so, the details thereof and the time by which the said framework is likely to be implemented?

Personal Loans

4712. DR. T. SUMATHY (a) THAMIZHACHI
THANGAPANDIAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has any data on the quantum of personal loans availed in the last five years through banks;

(b) if so, the details thereof, State/UT-wise;

(c) whether the Government has any data of such loans availed by industries and real estate promoters; and

(d) if so, the details thereof?

Exchange of Currency Notes

4713. SHRI GURJEET SINGH AUJLA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has allowed banks to exchange soiled, mutilated and burnt currency notes;

(b) if so, the details thereof along with the names of banks authorised to exchange such notes;

(c) whether there are certain conditions for exchange of currency notes including charging of fee, etc.; and

(d) if so, the details thereof?

Collection of Education Cess

4714. SHRI S. VENKATESAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Secondary and Higher Education cess is collected;

(b) if so, the amount of cess collected till date, year-wise along with the year since when this cess is being collected;

(c) whether this cess has been transferred to the relevant Fund and if so, the details thereof; and

(d) whether there is any audit observation by the Government for procedural lapse in this regard and if so, the details thereof?

Petroleum and Natural Gas Safety Industry Board

4715. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the updated status of the proposed Petroleum and Natural Gas Safety Industry Board;

(b) whether the Ministry has invited/received views/representations from all stakeholders in this regard, if so, the details thereof and the action taken thereon; and

(c) the time by which the proposed Board is likely to start functioning?

Dual Degree

†4716. SHRI AJAY KUMAR MISRA TENI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether IIT, Delhi, Mumbai and others have made a provision for awarding the dual degree of M. Tech or M.B.A along with B. Tech in 5 years period in place of 6 years as in the past;

(b) if so, the details thereof;

(c) whether the Government will direct IIT Council to commence such dual degree courses in all of its 25 IIT institutes on the line of IIT, Delhi, etc.; and

(d) if so, the details thereof?

BS-VI Fuel

4717. SHRI KRIPANATH MALLAH:
DR. KALANIDHI VEERASWAMY:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government is planning to introduce BS-VI fuel for vehicles in the country and if so, the

details thereof and the time by which it is likely to be introduced;

(b) the details of the number of States in which BS-VI fuel will be introduced initially including the price at which it will be available in these States, State/Price-wise; and

(c) whether it is likely to be very costly initially, if so, the details thereof and the reasons therefor and the time by which it will be provided at the reasonable rate in the country?

Construction of Veer Savarkar Memorial at France

4718. SHRI HIBI EDEN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether a book named Penal Settlement in Andamans was published by the Department of Culture, Government of India;

(b) if so, the details thereof;

(c) if so, the copy of the pages or extract of the pages which contains "Petition from V.D. Savarkar (Convict No. 32778) to the Home Member of the Government of India, dated the 14th November, 1913";

(d) whether it is a fact that the mercy petitions written by Savarkar to the British were displayed at the Cellular Jail Museum and now removed from there dramatically;

(e) if so, the details thereof and the reasons therefor; and

(f) whether the Ministry of Culture proposes to construct a memorial after Vir Savarkar at Marseilles in France and if so, the details thereof including the timeframe for its construction?

Socio-Economic Development of Tribals in Chhattisgarh

†4719. SHRI CHUNNI LAL SAHU:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of different programmes being run at present in the Chhattisgarh tribal areas with the cooperation of the Central Government;

(b) the schemes implemented for socio-economic development of Scheduled Tribes in the State during the last three years;

(c) the amount allocated to Chhattisgarh Government by the Union Government under the above schemes during the last three years;

(d) the amount utilized and unutilized by the State Government released under the above schemes during the above period;

(e) whether the Government has implemented any new scheme for Scheduled Tribes; and

(f) if so, the details thereof?

Challenging of Labour Awards

†4720. SHRI RAMCHARAN BOHRA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether his Ministry had issued a circular on 08.11.2019 to all the Ministries directing strict compliance of the Government order dated 19.03.1999 providing that all the Public Sector Undertakings under the Union Government have to take prior permission in consultation with their respective Ministries, the Ministry of Labour and Employment and the Ministry of Law and Justice for challenging the labour awards passed by Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LCs) in higher courts;

(b) if so, the details thereof;

(c) whether the management of Oil and Natural Gas Corporation Limited (ONGC), Ahmedabad has challenged the labour awards passed by Central Government Industrial Tribunal-cum-labour Courts (CGIT-cum-LCs) during the financial year 2017-2018 to 2019-2020 in the High Court in violation of the Government order dated 19.03.1999 and without taking prior permission from his Ministry and if so, the details thereof; and

(d) whether the Ministry has taken any action to ensure compliance of Government orders by the undertakings under its control and taken any strong action against the officers of the said undertakings guilty of violating the said Government order and if so, the details thereof?

Steps to Increase Local Tourism

4721. SHRI CHANDRA SEKHAR BELLANA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the ramifications of the havoc created by a coronavirus in the tourism industry in India;

(b) whether the Government has taken any remedial steps for increasing the local tourism in the country including in the State of Andhra Pradesh; and

(c) if so, the details thereof?

Revenue Agencies

4722. SHRI CHANDRA SEKHAR SAHU:
DR. PRITAM GOPINATHRAO MUNDE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is considering for closer collaboration between international revenue agencies to investigate tax affairs of offenders who cross borders for escaping tax investigation;

(b) if so, the details thereof;

(c) whether India has participated in the meeting held under Saudi Arabia's G20 presidency;

(d) if so, the consensus arrived at in the aforesaid meeting; and

(e) the steps taken or proposed to be taken by the Government to design a new international tax system to handle the challenges of digitalization with a cost efficient dispute prevention mechanism?

Arrival of Foreign Tourists in Odisha

4723. SHRI JUAL ORAM:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the arrival of foreign tourists in Odisha and other States has increased during the last three years;

(b) if so, the approximate number of tourists visited Odisha during the last three years;

(c) whether the Government has taken any step to provide adequate infrastructural facilities to meet the requirement of both foreign and domestic tourists in every State; and

(d) if so, the details of the steps taken in Odisha since there is a tremendous tourist potential in that State?

Implementation of Right to Free and Compulsory Education Act

4724. DR. MOHAMMAD JAWED:
DR. SHRIKANT EKNATH SHINDE:
SHRI DHAIRYASHEEL SAMBAJIRAO
MANE:
SHRI UNMESH BHAIYASAHEB PATIL:
DR. SUJAY RADHAKRISHNA VIKHE
PATIL:
SHRI HEMANT SRIRAM PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government tracks implementation of the Section 12 (1) (c) of Right to Free and Compulsory Education (RTE) Act and if so, the details thereof;

(b) whether any online Grievance Redressal Mechanism under the said Act is in place and if so, the details thereof, State-wise and if not, the reasons therefor;

(c) whether any notification for admission under the said Act has been issued by the State Governments and whether some States still have not issued the notification in this regard and if so, the reasons therefor, State/UT-wise;

(d) the details of per child cost as notified under the said Act and whether some States still haven't notified the per child cost and if so, the reasons therefor, State/UT-wise;

(e) the role of the State Commission for Protection of Child Rights (SCPCR) in the States/UTs to resolve complaints registered in online grievance redressal portal; and

(f) whether some schools have been closed due to non-compliance of the said Act and if so, the details of private unaided schools in the country closed down due to violation of fee regulation norms State-wise, particularly in Uttar Pradesh and Bihar?

Outstanding Tax Demand of BCCI

†4725. SHRI GIRIDHARI YADAV:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of outstanding amount of income tax on the Board of Control for Cricket in India (BCCI) at present;

(b) the details of reasons for not paying the said tax on time;

(c) whether the Government charges any interest rate on pending income tax;

(d) if so, the details thereof; and

(e) the reformative steps taken by the Government in this regard?

Promotion of Tourism to Historical Sites

4726. SHRI JAGDAMBIKA PAL:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of measures being taken by the Government to attract tourists to historical sites like Rakhigarhi, Dholavira, Lothal etc.; and

(b) the total number of domestic and international visitors to such historical sites in the year 2019?

Loan of Industries to Financial Institutions

†4727. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the sector-wise details of the loan of industries to Financial Institutions;

(b) whether the Government is making any special effort to provide assistance to industries from the loan;

(c) if so, the details thereof; and

(d) the details of the exclusive efforts being made by the Government for the industries related to textile industry in Bundelkhand?

Vostok Oil Project

4728. SHRI A.K.P. CHINRAJ:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether India and Russia have begun preliminary talks on the participation of Indian companies in the Vostok Oil project in Siberia, if so, the details thereof; and

(b) whether any agreements/MoUs have been made to this effect, if so, the details thereof?

Oil Refineries and Petrochemicals Ltd. Project

4729. DR. T.R. PAARIVENDHAR:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government is in the process of setting up of Oil Refinery and Petrochemicals Ltd. Project in Ratnagiri in Maharashtra under Public and Private Partnership, if so, the details thereof;

(b) the total number of companies both Public and Private included in the project, name-wise and share-wise; and

(c) the time by which the project will be commissioned?

Value of Indian Rupee

4730. SHRI ANTO ANTONY:
SHRIMATI JYOTSNA CHARANDAS
MAHANT:
ADV. ADOOR PRAKASH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the value of Indian rupee against US dollar in each year from 2014 to 2020 including month-wise details from 2019-20;

(b) whether the Government has noticed that the value of Indian rupee against US dollar has considerably fallen during the said period;

(c) if so, the details thereof and the reasons therefor;

(d) whether any review/study has been made by the Government in this regard and if so, the details thereof along with the impact on various sectors of the country; and

(e) whether the Government has taken any steps to contain the downfall of Indian rupee and if so, the details thereof?

Sensitising of Staff to Deal with Foreign Tourists

4731. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

- (a) the number of tourists that visited India during the last three years and the current year;
- (b) whether tourism in India has been affected by the Coronavirus;
- (c) whether the Ministry has sensitized the staff of tourist spots especially in Agra and Rajasthan about dealing with foreign tourists; and
- (d) if so, the details thereof and if not, the reasons therefor?

Sick Public Sector Steel Plants

†4732. SHRI VISHNU DAYAL RAM:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) the number of sick public sector steel plants in the country at present, State-wise;
- (b) whether the Government has taken any steps for their revival/restructure;
- (c) if so, the details thereof, plant-wise; and
- (d) the time by which this is likely to be done?

Steel Plant at Vizag

4733. DR. BEESETTI VENKATA SATYAVATHI:
SHRI M.V.V. SATYANARAYANA:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) whether it is a fact that the Rashtriya Ispat Nigam Limited (Vizag Steel Plant) had acquired lands from villagers of Lankelapalem, Aganampudi, Paravada etc. at the time of construction of steel plants promising them to give suitable job in the steel plant by giving Rehabilitation Card (R. Card)/Displaced persons card;
- (b) if so, the total number of persons who were issued R. Card/Displaced Persons Card and waiting for job and the number out of them who were given employment in Vizag Steel Plant;
- (c) whether the Government is considering to give compensation upto Rs.10 lakhs for each person of the R. Card/Displaced Persons Card who crossed the age of 40 years and above; and
- (d) if not, whether the management of Vizag Steel Plant is allowing their children for employment by changing the name in the R. Card/Displaced persons card?

Women Domestic Workers

4734. SHRI SHRINIWAS PATIL:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) the total number of registered/unregistered women domestic workers including minors in the country;

(b) whether many of the women domestic workers are sexually abused and not paid minimum wages, if so, the details thereof and the steps taken by the Government to provide minimum wages;

(c) whether the Government has implemented the standards set by the International Labour Conference for the women domestic workers, if so, the details thereof and if not, the reasons therefor;

(d) whether many of the domestic women workers are undergoing a lot of difficulty due to non-availability of social security schemes, if so, whether the Government proposes to take necessary action in the matter; and

(e) whether the Government also proposes to extend insurance cover to women domestic workers and if so, the details thereof?

Web-Form Portal

4735. SHRIMATI NAVNEET RAVI RANA:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has launched advanced web-form for the incorporation of new company recently to make life easier for those intending to start a new business;

(b) if so, the salient features of the said web-form along with its aims and objectives;

(c) whether it is true that the newly launched web-form will replace the existing web-form and reduce the time consuming process, if so, the details thereof; and

(d) whether the Government has created awareness for the said e-form, if so, the details thereof?

Institutes of National Importance

4736. DR. HEENA GAVIT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the list of Institutes of National Importance;

(b) the process and criteria for declaring an Institute as Institute of National Importance; and

(c) the benefits and privileges conferred upon Institutes of National Importance?

Education Loan

†4737. SHRI NABA KUMAR SARANIA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is providing guarantee for education loan upto ten lakh rupees in regard to higher education;

(b) if so, the total number of students who have been given loan guarantee in Assam and the details thereof;

(c) whether loan guarantee is not given for a student whose father has defaulted on bank loan; and

(d) if so, the manner in which students are being helped in such a situation?

**Negative Trend in Tourism Sector
After Outspread of Coronavirus**

4738. SHRI K. MURALEEDHARAN:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether it is a fact that the tourism sector in the country has been showing a very negative growth after the spread of Coronavirus across the globe;

(b) whether it is also true that the arrivals of tourists have sharply declined and is nearly nil in tourists favoured spots like Kerala; and

(c) if so, the steps taken by the Government to correct the situation in the coming months?

**Central Medical College & Hospital at Assam
University**

4739. DR. RAJDEEP ROY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the reasons for not establishing Central Medical College and Hospital at Assam University, Silchar even after submission of DPR by the University; and

(b) the steps being taken by the Government for the establishment of a Central Medical College and Hospital at Assam University after having being intimated of its selection *vide* letter no. F.24-11/2008(CU) dated 15.01.2010?

Opening of New Tourism Centre in Karnal

†4740. SHRI SANJAY BHATIA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government proposes to open new tourist centre in Parliamentary Constituency, Karnal; and

(b) if so, the details thereof?

**Inclusion of Gujarat and Jharkhand in Swadesh
Darshan Project**

4741. SHRIMATI RATHVA GITABEN

VAJESINGBHAI:

SHRI SUNIL KUMAR SINGH:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the states of Gujarat and Jharkhand have been included in the Swadesh Darshan Project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Pro-poor Schemes

4742. DR. PRITAM GOPINATHRAO MUNDE:
SHRI CHANDRA SEKHAR SAHU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the slowdown in economic growth has curtailed the expenditure on schemes meant for redistribution and welfare of the poor and the disadvantaged;

(b) if so, the details thereof;

(c) whether there is a need to segregate pro-poor schemes for the welfare/upliftment of the poor;

(d) if so, the reaction of the Government in this regard;

(e) whether the Government has identified the items of expenditure with purposes of welfare/upliftment of the poor; and

(f) if so, the details thereof and the steps taken by the Government to increase the expenditure on the pro-poor schemes?

ONGC Profits

4743. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the ONGC profits in each quarter between 2016 and 2019;

(b) whether the ONGC reported a decline in December quarter in 2019, if so, the reasons for the same; and

(c) whether the ONGC has taken any loans or purchased Non-Performing Assets (NPAs), if so, the details thereof?

GST Invoices and e-Way Bills

4744. SHRI P.P. CHAUDHARY:

SHRI AJAY KUMAR MISRA TENI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has any proposal for real time sharing of Goods and Services Tax (GST) invoices and e-way bills with the States and if so, the details thereof;

(b) whether real time sharing of GST invoices and e-way bills with the States is likely to reduce evading of GST;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Government is also contemplating to set up any permanent mechanism to stop the increasing e-way Bill fraud; and

(e) if so, the time by which this work is likely to be completed and the extent to which this is likely to stop e-way Bill fraud and if not, the reasons therefor?

Debts of Navratna PSUs

4745. SHRI MANISH TEWARI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the debt levels have increased for Navratna PSU companies since April 2014 onwards, if so, the details thereof including the total debt during the period from 01-04-2014 to 31-01-2020, Navratna PSU-wise and year-wise;

(b) the details of debt-equity ratios, Navratna PSU-wise and year-wise during the said period;

(c) the details of the turnover and the profitability rate in percentage during the said period, Navratna PSU-wise and year-wise;

(d) whether due to deteriorating financial position and high debt levels, these companies are facing problems in servicing their loans; and

(e) if so, whether the debts of the said PSUs are likely to become Non-Performing Assets in the future and if so, the details thereof?

Bank Loss

4746. SHRI M. BADRUDDIN AJMAL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Cooperative Credit Institutions/Banks have suffered/incurred losses on account of crop loans extended to the farmers at concessional rates;

(b) if so, the details thereof indicating the losses suffered by these institutions/banks during each of the last three years and the current year, State/UT-wise and the reasons therefor; and

(c) the corrective measures taken/being taken by the Government in this regard?

Inter-State Migrant Workers

4747. SHRI NATARAJAN P.R.:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is having any data on the number of Inter-State migrant workers across the country;

(b) if so, the details thereof, State-wise with their educational qualification and the sector in which they are engaged, State/gender/sector/qualification-wise;

(c) whether these migrant workers have been provided with the wages and other welfare measures as per Chapter IV of Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979; and

(d) if not, the reasons therefor?

Decline in Tourism in Jammu & Kashmir

4748. SHRI GAURAV GOGOI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether it is true that total tourism in Jammu and Kashmir has reduced by 84% in October, 2019;

(b) if so, the details thereof and the reasons therefor;

(c) the plans of the Government to boost tourism in the said State in the coming months; and

(d) if so, the details thereof and if not, the reasons therefor?

Ease of Living

4749. DR. A. CHALLAKUMAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government focuses on the ease of living of people of the country;

(b) if so, the details thereof and the steps taken or being taken by the Government in this regard;

(c) whether the Government has undertaken any survey to improve and mitigate problems in India's growth model; and

(d) if so, the details and the outcome of the survey?

Stand up India Scheme

4750. SHRI COSME FRANCISCO CAITANO SARDINHA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether a large number of people have been benefited since the launch of 'Stand up India' scheme under which beneficiaries can get a loan of Rs. 10 lakh to Rs. one crore to start or increase their business; and

(b) if so, the details thereof including the number of such beneficiaries since its implementation, State-wise including the State of Goa?

Schools in Rural Areas

4751. SHRI ANUBHAV MOHANTY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the rural coverage of schools by the Government in the country during the last three years along with the goals set;

(b) whether the Government has any plans of setting up schools at every 5 kilometres radius in the rural areas and if so, the details thereof; and

(c) the time by which it is likely to be implemented?

Forest Land Alloted to Tribals

†4752. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether forest land has been alloted to tribals in tribal dominated areas to enable them to carry out cultivation and earn their livelihood;

(b) if so, the number of tribals alloted forest land in tribal dominated areas especially in Maharashtra during the last three years till date;

(c) whether the Government has prepared or proposes to prepare any programme to provide water to irrigate the said forest land alloted to the tribal farmers;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Teachers for Disabled Children

†4753. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has formulated any schemes to ensure that there are sufficient number of teachers in Government schools for children in the country;

(b) if so, the details thereof;

(c) whether sufficient number of teachers are available in such Government schools where the number of disabled children is more than ten; and

(d) if not, the steps taken by the Government in this regard?

Suicide Cases in Central Educational Institutes/ Universities

4754. SHRI BENNY BEHANAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is aware of the increasing instances of student suicides in central educational institutes like IITs and Central Universities;

(b) if so, the number of such instances reported during the last three years; and

(c) the measures taken by the Government to stem such activities among the students?

Labourers affected by Silicosis

†4755. SHRI ARJUN LAL MEENA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is identifying the number of labourers affected by silicosis disease who are working in mining areas;

(b) if so, the State/UT-wise details thereof;

(c) the number of labourers affected by the said disease in Udaipur, Dungarpur, Banswara, Paratgarh and Chittorgarh districts;

(d) whether the Government is considering to take any special steps for labourers affected by this disease; and

(e) if so, the details thereof and if not, the reasons therefor?

Export of Petroleum Products

4756. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state the details of the petroleum products being exported from the country, quantity-wise and revenue-wise in terms of Dollar and Indian Rupees?

Education to Destitute Children

†4757. SHRIMATI POONAMBEN MAADAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the provisions for providing education to destitute children;

(b) whether the Government has reviewed the said provisions;

(c) if so, the time period of the said review along with the outcomes thereof; and

(d) the reaction of the Government thereon?

Diversion of LPG Cylinders

4758. SHRI HANUMAN BENIWAL:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the total number of Liquefied Petroleum Gas (LPG) agencies in the country, State/UT-wise;

(b) the number of cases of diversion of LPG (Domestic) cylinders for commercial use detected during the last three years and the current year and the action taken against the LPG agencies in this regard, State/UT-wise;

(c) whether the Government has taken steps for checking misuse/diversion of domestic LPG cylinders for the commercial purpose and curtailing the import of LPG in the country; and

(d) if so, the details thereof and the quantum of reduction in import of LPG as a result thereof?

Complaints against Petronet LNG

†4759. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has received any complaints regarding corruption/irregularities against Petronet LNG, if so, the details thereof;

(b) whether the Government has conducted any investigation in this regard, if so, the action taken in this regard;

(c) whether the Government has conducted any audit of the accounts of Petronet LNG regarding the irregularities during the last three years and the current year, if so, the details along with the outcome thereof;

(d) the details of annual turnover of Petronet LNG during the said period along with the profit earned/loss incurred by it; and

(e) the percentage of Government equity in the said company?

CSR Rules

4760. SHRI BALUBHAU *ALIAS* SURESH
NARAYAN DHANORKAR:
SHRI K. NAVASKANI:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to amend the current rules under the Corporate Social Responsibility in order to promote and improve the accountability of the big corporates in the country in the midst of an economic slump and increase in pollution levels in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

National Social Stock Exchange and Gandhipedia

4761. DR. SANJAY JAISWAL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether any follow up action has been taken on the creation of 'National Social Stock Exchange' and 'Gandhipedia' announced in Budget 2019;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Employment Generated by Industry

4762. SHRI SUBBARAYAN K.:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the total direct employment generated by the industry of IT and ITES during the period from April 2005 to 2009;

(b) the number of jobs in the industry retrenched from 2014 till now along with the companies that have retrenched;

(c) the companies that obtained permission from the appropriate State Governments to retrench;

(d) whether the companies complied with the law in making payment to the laid off workers;

(e) whether the Government is taking measures to protect the present employees and future employment in this sector; and

(f) if so, the measures taken in this regard?

Anomalies in Awarding Contracts by SAIL

4763. SHRI SUSHIL KUMAR SINGH:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the office of Chief Vigilance Officer of Steel Authority of India Limited (SAIL) is conducting/has conducted any enquiry during the last two years against any official of SAIL for anomalies in awarding the contracts for the procurement of coking coal;

(b) if so, the monetary value of the said contracts;

(c) the current status of the enquiry;

(d) whether there has also been an audit observation during the last five years on the issues of quality of imported coal and escalated cost thereof; and

(e) if so, the details thereof?

Kasturba Gandhi Balika Vidyalaya in Manipur

4764. SHRI LORHO S. PFOZE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of blocks identified as Educationally Backward Blocks (EBBs) in Manipur by the Government of India;

(b) the number of Kasturba Gandhi Balika Vidyalayas (KGBVs) established in Manipur along with their details such as location and the fund spent on them during the last three years; and

(c) whether there is any proposal to open more KGBVs in Manipur and if so, the details thereof?

Number of Assistant Professors/Professors

†4765. SHRI DHARMENDRA KASHYAP:
SHRI GIRISH CHANDRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the number of Assistant Professors/Professors in all Central Universities, category-wise (UR/OBC/SC/ST);

(b) the names of the Central Universities set up from 2013 till date;

(c) the number of students in the said newly set up Universities category-wise (UR/OBC/SC/ST); and

(d) the number of Universities proposed to be set up in the year 2020, State-wise?

Insurance Companies

4766. SHRI SANJAY KAKA PATIL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the number of Government-run insurance companies operating in India during 2014-19;

(b) the details of the premium these companies collected during 2014-19;

(c) the details of the money these companies gave to claimant as re-imburement to insurance customers during 2014-19 across India, sector and State-wise; and

(d) the details of the profit earned by these companies during the said period, company-wise?

GST Numbers

4767. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

SHRI KAUSHALENDRA KUMAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is aware that GST holders interested to surrender their GST number are facing a lot of problems and are not being allowed by the authority to surrender the GST number;

(b) if so, the reaction of the Government in this regard; and

(c) the steps which GST holders can take to surrender their GST numbers?

Skill Development in Telangana

4768. SHRI MANNE SRINIVAS REDDY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government proposes to create an enabling entrepreneurship ecosystem by catalysing and coordinating entrepreneurship efforts across the country to ensure sizeable and measureable outcomes along with the flagship scheme on Entrepreneurship Development;

(b) the number of engineering colleges, polytechnics and pharma colleges that are identified and affiliated to run the courses and other professional courses in the State of Telangana and Mahabubnagar Parliamentary Constituency-Telangana;

(c) whether the Government is considering to provide market relevant training to achieve the outcome of the flagship scheme on Entrepreneurship Development, if so, the details thereof;

(d) the steps taken by the Government for training and skill development of youth to ensure their employment in the Telangana State; and

(e) if so, the details thereof?

Single Tax Structure of GST

†4769. SHRI DINESH CHANDRA YADAV:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the confusion over Goods and Services Tax (GST) has not yet been overcome even after three years of its implementation and if so, the details thereof;

(b) whether the problems of businessmen have increased due to frequent changes in tax slabs and other rules and if so, the details thereof;

(c) whether the revenue of States has been adversely affected and their revenue has declined;

(d) if so, whether the Government is contemplating to restructure the GST and implement the single tax structure of GST and if so, the details thereof; and

(e) whether it has been discussed with States or not and if so, the details thereof?

Supply of Gas for Motor Vehicles

4770. SHRI N.K. PREMACHANDRAN:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes to promote the supply of gas for motor vehicles and if so, the action taken thereon;

(b) whether the Government proposes to start more gas pumps in all States and if so, the details thereof;

(c) whether the Government proposes to convert petrol and diesel motor vehicles into gas and if so, the initiatives taken thereon;

(d) whether the Government proposes to start private gas station and if so, the details thereof;

(e) whether the Government proposes to supply gas at subsidized rate for the use of motor vehicles and if so, the details thereof; and

(f) whether the Government proposes to use the entire gas produced as by-product during the extraction of crude oil and if so, the details of action taken thereon and the initiatives for increasing the production of fuels including the gas?

Education Projects

†4771. SHRI AJAY NISHAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of education projects being run in the country, State-wise including Bihar;

(b) the details of funds allocated/released for these projects during the last three years and the current year, State and year-wise;

(c) the total amount of funds spent on higher education projects during the aforesaid period, State-wise; and

(d) the steps taken/being taken by the Government for effective implementation of such education projects in the country?

Implementation of Right of Children to Free and Compulsory Education Act, 2009

4772. SHRI PINAKI MISRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the number of seats provided to children in each State under section 12(1) (c) of the Right of Children to Free and Compulsory Education Act, 2009 that guarantees

private schools shall admit 25 percent of children belonging to weaker section and disadvantaged communities and provide free and compulsory education;

(b) the number of seats that lie vacant, if any, State-wise; and

(c) the steps taken/proposed to be taken by the Government to ensure all such seats are filled?

Student-Teacher Ratio

†4773. SHRI SANJAY JADHAV:

SHRI PRATAPRAO JADHAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the number of primary and middle schools where ratio of children is less and teachers are more and *vice-versa*;

(b) whether the Government has fixed any ratio of students and teachers in schools;

(c) if so, the details thereof as on date;

(d) whether this ratio is appropriate and if so, the details thereof along with the reasons for such gaps;

(e) whether the Central Government coordinates with the State Governments or intervenes on finding any such shortcomings; and

(f) if so, the details thereof along with the measures taken by the Government to bridge the gap of teacher-student ratio?

Revenue earned from Foreign Tourists in Lakshadweep

4774. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has conducted any survey to assess the tourism potential of Lakshadweep and if so, the details thereof and if not, the reasons therefor;

(b) the details of foreign tourists that visited Lakshadweep over the past three years, year-wise;

(c) the total estimated revenue earned from the foreign tourists who visited Lakshadweep during the last three years, year-wise;

(d) the details of plans to improve the foreign tourist experience in Lakshadweep and steps taken in this direction; and

(e) the details of funds allocated during the last three years for development of tourism in Lakshadweep?

Consumption in Rural India

4775. SHRI KAUSHALENDRA KUMAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is aware about Market Researcher reports that consumption in rural India has shown a slowdown during the last one quarter and if so, the reaction of the Government in this regard;

(b) whether it is a fact that slowdown in rural India is due to farm distress and stagnant incomes erode demand as per data given by Researcher and if so, the details thereof;

(c) whether it is also a fact that rural economy has been plagued by falling crop prices and declining incomes, resulting in a severe slump in demand;

(d) if so, whether this is not an alarming situation and needs to be taken care by the Government; and

(e) if so, the steps taken by the Government in this regard?

Curriculum Activities for Students

4776. SHRI ANANTKUMAR HEGDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has directed Government schools to develop some extra curriculum activities based on interest of the students for their skill development and if so, the details thereof and if not, the reasons therefor; and

(b) whether the Government has shifted or is planning to shift school's educational curriculum from theory based to practical based and if so, the details thereof and if not, the reasons therefor?

Maternity Benefit Scheme

4777. SHRI RAMESH BIDHURI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has any plan to change the Maternity Benefit Scheme;

(b) if so, the details thereof;

(c) whether the facility can be obtained by female employees working in the private sector also; and

(d) if so, the details of the provision of the scheme?

Hydro-carbon Projects

4778. DR. K. JAYAKUMAR:

DR. T.R. PAARIVENDHAR:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the total quantum of agricultural land acquired for implementation of Hydro-Carbon projects in Delta region;

(b) whether the Union Government has made any survey on the delta region of the possible side-effects and losses on agricultural crops/yields by implementing these projects, if so, the details thereof;

(c) whether the Government proposes to announce white paper on the Hydro-Carbon projects to clear the doubts and fear of the people, if so, the details thereof and if not, the reasons therefor;

(d) the Hydro-Carbon projects proposed to be located in Tamil Nadu;

(e) the details of pre-project clearances to be obtained before commencement of these projects; and

(f) the status of these clearances for Tamil Nadu projects?

Jagdishpur-Haldia-Paradeep Gas Pipeline Project

†4779. SHRI SUNIL KUMAR SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government is proposing any scheme to supply gas through pipelines in all cities of the country, if so, the details thereof;

(b) the State-wise details of gas line projects proposed in the country;

(c) whether Jagdishpur-Haldia-Paradeep gas pipe line project is proposed, if so, the time by which the work is likely to be started on the said project;

(d) the reasons for the delay in the said project; and

(e) the names of the industries of Jharkhand and Bihar to which gas is likely to be supplied under the said project?

Setting up of Tourist Security Force

4780. SHRIMATI HEMA MALINI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether it is true that safety has become a big concern for both domestic and international tourists in India;

(b) whether the Government has allocated adequate budget to State Tourism Boards to ensure safety and security for tourists;

(c) whether there is any proposal to set up Tourist Security Force; and

(d) if so, the details thereof?

Capacity Building of Tourist Guides

4781. SHRI RAJIV PRATAP RUDY:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the number of tourist guides operating in the country, State/UT-wise;

(b) whether steps are being taken to enhance the capacity of these tourist guides and if so, details thereof;

(c) whether the Government is planning to introduce special courses in colleges/institutes specializing in Hospitality and Tourism for enhanced capacity building of these tourist guides; and

(d) the details of institutes that carry out Human Resource Development in the country, State-wise and specialization-wise?

Funds for Popular Schemes

4782. SHRI POTHUGANTI RAMULU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that NITI Aayog had recommended for sanction of funds to the State of Telangana for the popular schemes like Mission Baghiratha, Mission Kakiteeya, Kaleshwar Project and Palamoor Rangareddy River Project;

(b) if so, the details of total funds released to these schemes;

(c) whether it is also a fact that the Government of Telangana had sought financial assistance of Rs. 40,000/- crores from the Union Government for these four schemes; and

(d) if so, the details and the status thereof?

Check on Prices of Petroleum Products

4783. SHRI RAHUL RAMESH SHEWALE:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the increase/decrease in prices of petrol, diesel, Compressed Natural Gas (CNG), Liquefied Petroleum Gas (LPG), Aviation Turbine Fuel (ATF) and kerosene during each of the last three years and the current year;

(b) the criteria/policy adopted/laid down to fix prices of the said petroleum products, product-wise;

(c) the irregularities which have come to the notice of the Government in fixing prices of the said products during the said period along with the action taken to address such irregularities; and

(d) the monitoring mechanism established by the Government to keep a watch on fixing prices of the said products in the country?

Funds to Flood Affected Districts

†4784. SHRI SUNIL KUMAR PINTU:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether any fund has been provided or being provided by the Government to the States particularly in flood affected districts to provide syllabus related and other essential basic facilities in Industrial Training Institutes (ITIs) running there during the last three years;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

India-Turkmenistan-Afghanistan-Pakistan-India Gas Pipeline

4785. SHRIMATI CHINTA ANURADHA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has taken any steps to revive the India-Turkmenistan-Afghanistan-Pakistan-India gas pipeline and if so, the details thereof;

(b) the details of India's current demand and supply of gas and all natural gas;

(c) the details of estimated loss to Indian revenue, if the Government scrapped this pipeline;

(d) the details of exact availability and demand of crude oil, natural gas in India, State-wise; and

(e) the details of current status of FDI in Petroleum and Natural Gas businesses and its associate businesses?

Promotion of Sanskrit and Moral Education

4786. SHRI DIPSINH SHANKARSINH RATHOD:
SHRI KUNWAR PUSHPENDRA SINGH
CHANDEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to formulate any scheme to promote Sanskrit and Moral education in all schools/educational institutions;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

NPAs of PSBs

4787. SHRI VELUSAMY P.:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total amount of Non-Performing Asset (NPA) of Public Sector Banks (PSBs) pertaining to the unrelated exposure for the last three years and the current year;

(b) whether the Government has advised the PSBs to consider loans for the rated borrowers only pertaining to the bigger loans to corporate sector, if so, the details thereof;

(c) whether the PSBs are reporting more than Rs. 5 crore loan with the Central Repository of Information on Large Credits (CRILC) as per RBI guidelines; and

(d) whether this reporting system to CRILC is applicable to private banks also and if so, the details thereof and if not, the reasons therefor?

Rollback of Minister's Discretionary Quota

4788. SHRIMATI SAJDA AHMED:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to rollback the Minister's discretionary quota in Kendriya Vidyalaya (KV) admission and if so, the details thereof;

(b) the number of admissions made under the Minister's discretionary quota during last three years, State-wise;

(c) whether there has been a trend of incremental hike in the admission granted through both MP quota and HRD Minister quota during last two years and if so, the details thereof; and

(d) whether the KVs are losing enrollment of children of Central Government staff during the last three years and if so, the details thereof?

RuPay KCC

4789. SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the circulation of 'Rupay' Kisan Credit Card which has been created by National Payment Corporation of India (NPCI) has come in vogue in the country;

(b) if so, the details thereof;

(c) whether the banks/financial institutions are likely to launch the variant of the cards to attach to this system;

(d) if so, the details thereof alongwith the number of cardholders and the number of ATMs dealing with this card proposed to be installed by banks during the current year; and

(e) the steps taken/being taken by the Government to improve security and streamline the payment process of this card?

Compulsory NCC Training in Schools

†4790. DR. DHAL SINGH BISEN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the students of class 6th to 12th are likely to be given compulsory NCC education so as to inculcate a sense of discipline among students under the New Education Policy and if so, the details thereof; and

(b) if not, the reasons therefor?

Development of Farrukhabad as Tourist Place

†4791. SHRI MUKESH RAJPUT:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the various schemes of the Government to promote tourism industry in the country along with their complete details thereof;

(b) whether the Government has any plan to develop Farrukhabad district of Uttar Pradesh as a tourist destination; and

(c) if not, the details of the manner in which world famous tourist places like Sankisa, Kampil and Neemkakori Dham in Farrukhabad districts of Uttar Pradesh can be developed?

Project for Renewal of Pilgrimages in Uttarakhand

†4792. SHRI TIRATH SINGH RAWAT:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has sanctioned any tourism related project for renewal/beautification of pilgrimages of Uttarakhand;

(b) if so, the details thereof;

(c) the details of the funds sanctioned and utilized for this purpose; and

(d) the time by which the said work is likely to be completed?

Tourism Project for Renovation of Har ki Pauri and Ghats in Haridwar

†4793. SHRI AJAY BHATT:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has approved any tourism project for renovation/beautification of Har Ki Pauri and Ghats in Haridwar, Uttarakhand;

(b) if so, the details thereof including the funds approved and utilised for the said project;

(c) whether the Government has approved additional funds for the renovation of these ghats;

(d) if so, the details of the funds released so far; and

(e) the time by which the said work is likely to be completed?

Captive Mines of Steel Plants

4794. SHRI M.V.V. SATYANARAYANA:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether it is a fact that Rashtriya Ispat Nigam Limited (RINL) is severely facing problem of captivated mines to run the Steel Plants and if so, the details thereof;

(b) whether the Government is considering the request of RINL to allocate iron ore from Odisha Mining Corporation (OMC);

(c) if so, whether any MoU has been signed between the RINL and OMC; and

(d) if not, whether the Government is contemplating any alternative steps to allocate permanent iron ore mines in any of the Mining Corporation/company or NMDC?

Job Seekers Registered at Employment Exchanges

4795. SHRI RAHUL GANDHI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the State-wise details of the job seekers registered on the live register at Employment Exchanges in the country during the last three years;

(b) the State-wise details of the job seekers in the age group of 15-29 during the last three years;

(c) the details of the vacancies notified, filled, cancelled and outstanding during the last three years;

(d) the category-wise details of the job seekers placed through employment exchanges during the last three years; and

(e) whether the Ministry has evaluated the unemployment situation based on information available from Employment Exchanges and if so, the details of the key findings?

Skill Development of Girl Students

4796. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government has/proposes to have any exclusive scheme for the skill development of girl students; and

(b) if so, the details thereof along with funds allocated and utilised, State and district-wise?

Waive of Education Loans

4797. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether there is any plan of action to waive of education loans for unemployed graduates who have borrowed the loans from banks;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Separate Funding Mechanism

4798. SHRI M.K. RAGHAVAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is considering to have a separate funding mechanism for defence and internal security by widening the scope of the Finance Commission;

(b) if so, the details thereof and the manner in which the vertical and horizontal imbalances will be addressed;

(c) whether there has been any apprehension especially among the Southern States that there is reduction in their shares of tax revenues as recommended by the Finance Commission;

(d) if so, the details thereof and the manner in which these are being addressed;

(e) whether the proposed Terms of Reference will reduce the overall tax pool that is shared with States at a time when the States are demanding at least 50 per cent of the revenue collection from the current 42 per cent and if so, the details thereof; and

(f) whether the steps will be taken to share the revenue generated through cess and additional excise duty with the State Governments and if so, the details thereof and if not, the reasons therefor?

Unemployment Allowance

†4799. SHRI VIJAY KUMAR:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government proposes to provide unemployment allowance to unemployed youth of the country; and

(b) if so, the details thereof?

IISER

4800. SHRI NAMA NAGESWARA RAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of number of Indian Institutes of Science Education and Research (IISER) functioning in the country, State and location-wise;

(b) the norms followed by the Government in establishing IISER in various parts of the country;

(c) whether the Government has received any request from the State Government of Telangana for establishing IISER in Hyderabad, if so, the details thereof including the steps taken for establishing IISER in Hyderabad; and

(d) if not, the reasons for not accepting the request of setting IISER in Hyderabad?

Ease of Doing Business

†4801. SHRI RAJAN VICHARE:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Union Government has formulated any plan for ease of doing business;

(b) if so, the details thereof;

(c) whether any changes have been made in the salary and allowances of the President and Members of National Company Law Tribunal; and

(d) if so, the details thereof?

Jeevan Kaushal Programme

†4802. SHRIMATI JASKAUR MEENA:

SHRI NIHAL CHAND:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the salient features of Jeevan Kaushal Programme along with the details of the estimated amount and targets fixed under the programme;

(b) the number and names of the States where this scheme is likely to be implemented; and

(c) the time by which this programme is likely to be started?

Kendriya Vidyalaya in Raipur

†4803. SHRI SUNIL KUMAR SONI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether any proposal is pending with the Government regarding opening of Kendriya Vidyalaya (KV) in Balaudazar-Bhatapara district, an industrial area under Raipur Lok Sabha Constituency;

(b) if so, the time by which the KV is likely to be opened; and

(c) if not, whether the Government proposes to open new KV in Balaudazar-Bhatapara?

Welfare Schemes for North Eastern States

†4804. SHRIMATI QUEEN OJA:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of welfare schemes being run by the Ministry for North Eastern States including Assam;

(b) the funds allocated for said schemes during the last three years;

(c) whether these funds have been spent within the stipulated time limit; and

(d) if so, the details thereof?

ESI Hospitals in Backward and Tribal Areas

4805. SHRI SHYAM SINGH YADAV:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is aware of the poor condition of ESI hospitals situated in backward and tribal areas of the country and if so, the details thereof and the schemes formulated by the Government to improve the condition of such ESI hospitals in various States;

(b) whether the Government proposes to set up Super Speciality ESI Hospitals and if so, the details thereof;

(c) the sanction issued for opening of Super Speciality ESI Hospitals and present status of construction of the buildings, State-wise and the action taken by the Government thereon; and

(d) the budgetary provision made for the implementation of the said schemes during the current financial year?

Dropout under Right to Education

†4806. SHRI ANIL FIROJIYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the number of children admitted in schools under Right to Free and Compulsory Education Act, 2009 who dropped out after reaching ninth class, State-wise;

(b) whether the Government has formulated/proposes to formulate any Policy for providing free education after passing Eighth Class under the RTE so that the children may complete their studies upto twelfth class and if so, the details thereof; and

(c) if not, the reasons therefor?

Per Capita Loan

†4807. SHRI PASHUPATI NATH SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the per capita loan is increasing in the country;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) the details of per capita loan in India in the year 2011 and as on date; and

(d) the reformative steps taken by the Government in this regard?

States which have contributed most in Tourism Sector

†4808. SHRI HARISH DWIVEDI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the names of the States which have contributed the most in the development of tourism industry in the country;

(b) whether the Government has made any efforts to promote the said States; and

(c) if so, the details thereof?

Violation of PMLA and FEMA

4809. SHRI PRADYUT BORDOLOI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details and the number of persons or entities summoned and/or investigated for violating the Prevention of Money Laundering Act, 2002 (PMLA) and Foreign Exchange Management Act, 1999 (FEMA) during the last three years, year-wise and Act-wise;

(b) the details of the value of financial crimes suspected and/or reported, penalties imposed, the value of attachment and property confiscated as proceeds of crime during the said period, year-wise; and

(c) the details of all cases investigated, especially category of financial crime committed/suspected and the action taken during the said period, year-wise?

Malla Reddy Group of Institutions in Telangana

4810. SHRI ANUMULA REVANTH REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of number of colleges/institutes of Malla Reddy Group of Institutions functional in the State of Telangana;

(b) whether the Government is aware of fake admissions being done in their colleges which are cancelled and offered afterwards through management quota;

(c) if so, the details thereof and the action taken by the Government thereon;

(d) whether these colleges have adequate number of teachers and infrastructure as per the guidelines set by the Government;

(e) whether the Government has received any complaints against the above mentioned group of Institutions; and

(f) if so, the details thereof and the action taken thereon?

Improvement in NBFCs Sector

†4811. SHRI PANKAJ CHAUDHARY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken/proposed to take any steps for improvements in banking and other financial institutions with a view to strengthen the Indian economy;

(b) if so, the details thereof;

(c) the steps being taken by the Government for improvement in NBFCs sector; and

(d) the steps being taken by the Government to make India 5 trillion dollar economy?

SEZ

4812. DR. MUNJPARA MAHENDRABHAI
KALUBHAI:

Will the Minister of HUMAN RESOURCE
DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is considering an
Special Economic Zone (SEZ) for higher education in
India;

(b) if so, the details thereof; and

(c) if not, whether there are any proposals under
consideration in this regard at the moment?

Places Included under Krishna Circuit

†4813. DR. MANOJ RAJORIA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the names of places included under Krishna
Circuit selected for the development of Swadesh Darshan
scheme;

(b) the State-wise details of funds allocated for the
development of these places from the date of selection
of the circuit till now;

(c) whether the Government proposes to include Sri
Radha Madanmohan Mandir situated at Karoli district
headquarter and several other important spiritual tourist
spots in selected sites of Rajasthan in Krishna Circuit;
and

(d) if so, the details thereof?

Archaeology Teaching

4814. SHRI RAVIKUMAR D.:

Will the Minister of HUMAN RESOURCE
DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to set up a
Deemed to be Central University exclusively for
Archaeology, Numismatics and other related disciplines;
and

(b) the State-wise details of Universities where
Archaeology is being taught?

**Criteria for Development of Heritage Sites into
Iconic Sites**

4815. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the criteria of the Government to develop heritage
sites in various places into "Iconic Sites";

(b) whether the Government has identified any
heritage sites in the State of Jharkhand to develop into
"Iconic Sites";

(c) if so, the details thereof; and

(d) if not, whether the required criteria are not
fulfilled or the other reasons for it?

Settlement of EPF Cases

4816. SHRI BHARTRUHARI MAHTAB:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the total number of cases of Employees'
Provident Fund (EPF) settled by the Employees'
Provident Fund Organisation during each of the last
three years and the current year;

(b) the total number of cases of EPF pending for
settlement during the said period, State/UT-wise;

(c) whether any norms have been prescribed for the
processing of claims, if so, the details thereof along with
the rate of settlement;

(d) whether the Government proposes to reduce the
period of settlement of claims and if so, the details
thereof; and

(e) the other steps taken/being taken by the
Government for speedy disposal of the pending
claims?

Tribunal Rules

4817. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Tribunal, Appellate Tribunal and
other Authorities (Qualifications, Experience and other
Conditions of Service of Members) Rules, 2020 are in
compliance with the recent Supreme Court order in 2019
and if so, the details thereof;

(b) whether the Government will amend the said
rules to include two judges of the Supreme Court to be
part of the four-member selection committee, ensuring
an equal say for judiciary in terms of appointment of
members of the tribunals and if not, the reasons therefor;
and

(c) whether the Government will increase the tenure of the members to 5 years so that members achieve a refined knowledge, expertise and efficiency in adjudicating matters and if so, the details thereof?

Placement in Private Sector

4818. SHRI KODIKUNNIL SURESH:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government has any figures of placement in public/private sector of those trained by skill development project in the country;

(b) if so, the details thereof along with the figures in the last three years;

(c) whether the Government has allocated funds for make in India project in the country;

(d) if so, the details thereof along with the projects implemented and major achievement projects in the country, State-wise;

(e) whether the Government has any reward system for the entrepreneur achievers in the country; and

(f) if so, the details thereof?

Hostels in Kendriya Vidyalaya

†4819. SHRI RAM SHIROMANI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to set up Kendriya Vidyalayas across the country with hostel facilities; and

(b) if so, the details thereof?

Employment in Rural and Urban Areas

†4820. SHRI CHANDESHWAR PRASAD:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether there is a significant decline in the number of people seeking employment in rural and urban areas during the last few years; and

(b) if so, the details thereof including the measures taken by the Government in this regard?

Tax Assessing Officers

†4821. SHRI MAHABALI SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the tax assessing officers have been granted statutory jurisdiction to recover the payment of outstanding taxes from individual corporates but the Government is not having any record of the outstanding amount against the individual corporates;

(b) if so, the details thereof; and

(c) the strategy made by the Government in this regard in the absence of information regarding the outstanding taxes of individual corporates so that the outstanding taxes could be recovered?

Vocational Training in Tribal Areas

†4822. SHRIMATI GEETA KORA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the types of schemes implemented for vocational training in tribal areas especially in Jharkhand during the last five years;

(b) if so, the details thereof;

(c) the number of tribes benefited by such schemes in Jharkhand during the last five years; and

(d) if so, the details thereof?

Imparting Skill Development Training in the Schools and Colleges

4823. DR. BHARATI PRAVIN PAWAR:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government has any schemes to impart Skill Development training along with the education in all the schools and colleges of the country;

(b) if so, the details thereof;

(c) whether the Government proposes to launch any new programme in the country; and

(d) if so, the details thereof?

Direct Tax Immunity Scheme

4824. SHRI G.S. BASAVARAJ:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is true that with more than 5,00,000 cases still pending at different levels of tax pipeline with disputed amount worth Rs.7-8 trillion, the Government proposes to launch an immunity scheme for the direct tax assesseees and if so, the details thereof;

(b) whether amnesty or immunity schemes affect the firmness of tax laws and would discourage tax payers from filing their dues accurately and at the same time be unfair to honest taxpayers and if so, the details thereof; and

(c) whether the Government proposes to think again on continuing with such amnesty/immunity schemes keeping in view the hindsight gained from the results of such amnesty or immunity schemes since 1950 and if so, the details thereof?

PM Vidya Lakshmi Karyakram Scheme

4825. DR. (PROF.) KIRIT PREMJBHAI SOLANKI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the Pradhan Mantri (PM) Vidya Lakshmi Karyakram scheme along with its salient features;

(b) the total number of banks that have registered on the portal;

(c) the total number of educational loan schemes that are available for application on the portal; and

(d) the total number of students that have used the portal to apply for an educational loan since its inception?

Safety of Mine Workers

4826. SHRIMATI MANEKA SANJAY GANDHI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether changes in safety norms of Mines workers are being made to the existing standards to be at par with the global safety standards;

(b) if so, the details thereof;

(c) whether the Government is planning to adopt latest technology for electrical safety and provision of appropriate machinery for the workers; and

(d) if so, the total allocation of funds for these developments made by the Government?

Inflation

4827. SHRI DUSHYANT SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of retail inflation with various components for December 2019 and upper tolerance limit for inflation notified by the Government on 05.08.2016 under Section 45ZA of the Reserve Bank of India (RBI) Act;

(b) whether the Monetary Policy Framework (MPF) has little control over vegetable inflation and if so, the manner in which MPF has control over inflation with more than 45 percent of CPI under little control of RBI;

(c) if not, whether the Government is aware about suggestions from experts to change the target for MPC from CPI to WPI or GDP deflator and if so, the reaction of the Government thereto;

(d) whether the Government is considering to review the Monetary Policy Framework and if so, the details thereof and if not, the reasons therefor;

(e) whether the Government will consider adding GDP growth target as well under MPF and if not, the reasons therefor; and

(f) the details of the report from RBI to the Government under section 45ZN on failure to maintain the inflation target in December 2019?

MoU between India and Myanmar

4828. SHRI A. RAJA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has recently signed an MoU with Myanmar related to oil and gas and if so, the details thereof;

(b) the reasons therefor;

(c) the details of the funds estimated; and

(d) the details of the target set?

Employment Exchange in Gujarat

†4829. DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the number of people registered in the employment exchanges in Gujarat during the last three years and the current year;

(b) the number of youths employed through these employment exchanges;

(c) whether the Government has received any complaints regarding irregularities in employment exchanges; and

(d) if so, the details thereof and the action taken thereon?

NEW DELHI;
March 17, 2020
Phalguna 27, 1941 (Saka)

**Declaration of Places of Tamil Nadu as
 International Tourist Spot**

4830. SHRI M. SELVARAJ:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether Government has any plan to announce Velankanni and Nagore, Tamil Nadu as International Tourist Spot;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

SNEHLATA SHRIVASTAVA
Secretary General

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**LOK SABHA
CORRIGENDUM**

to the List of Questions for **WRITTEN ANSWERS**
on March 23, 2020/Chaitra 3, 1942, (Saka)

Question No.	Correction
4803	Part (a) and (c): <u>for</u> "Balaudazar-Bhatapara" <u>read</u> "Balodabazar-Bhatapara"

New Delhi
March 18, 2020.
Phalguna 28, 1941 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General